

**OFFICE OF OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM
SPECIAL JUDGE (PC ACT) (CBI) ROUSE AVENUE DISTRICT COURT,
NEW DELHI**

ORDER

In terms of Order No. 38/DHC/Gaz-IIB/G-7/VI.E.2(a)/2024 dated 25th October, 2024 and to ensure equal distribution of cases amongst the courts of Additional Chief Judicial Magistrates, RADC, New Delhi, the cases mentioned in Column No. 1 are hereby withdrawn from the Courts mentioned in Column No. 2 and are transferred to Courts mentioned in Column No. 3 for disposal in accordance with law with immediate effect:-

| S. No | (Column No.1) | (Column No. 2) | (Column No. 3) |
|--------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------|---------------------------------------------------|
| 1. | Cases of list at Annexure-I at serial Nos. 6, 7, 9, 11, 13, 14, 17, 20, 21, 22, 23, 24, 27, 30, 31, 37, 39, 40, 41, 42, 44, 46, 49, 51, 52, 55, 56, 61, 62, 65, 67, 69, 70, 71, 74, 76, 79, 81, 83, 84, 87, 89, 91, 92, 93, 94, 95, 96, 105, 106, 109, 111, 112, 113, 114, 115, 116, 122, 126, 128, 129, 130, 131, 134, 136, 138, 141, 142, 143, 144, 147, 150, 151, 155, 156, 157, 159, 161, 162, 164, 167, 168, 171, 172, 173, 174, 177, 178, 181, 183, 187, 188, 189, 190, 193, 195, 197, 199, 201, 203, 205, 208, 209, 212, 214, 215, 218, 219, 220, 221, 222, 223, 228, 229, 230, 231, 234, 238, 241, 243, 245, 247, 249, 251, 254, 255, 258, 261, 263, 266, 269, 271, 273, 275, 277, 279, 282, 284, 285, 289, 292, 294, 296, 298, 301, 304, 306, 310, 311, 312, 313, 314, 315, 316, 317, 319, 320, 321, 322, 323, 324, 325, 326, 327, 328, 329, 330, 331, 337, 338, 340, 343, 345, 348, 350, 351, 354, 358, 359, 360, 361, 362, 364, 366, 367, 369, 371, 373, 374, 375, 378, 380, 382, 383, 385, 386 and 388. | Sh. Deepak Kumar-II, CJM, RADC, New Delhi | Ms. Jyoti Maheshwari, ACJM, RADC, New Delhi |

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| 2. | Cases of list at Annexure-II at serial Nos. 2, 4, 5, 6, 7, 9, 13, 14, 15, 16, 17, 18, 22, 24, 32, 34, 36, 37, 38, 40, 41, 43, 44, 45, 46, 47, 48, 51, 53, 54, 58, 59, 63, 64, 66, 67, 69, 70, 72, 74, 77, 80, 82, 83, 84, 85, 89, 90, 91, 92, 93, 98, 100, 101, 102, 103, 104, 106, 108, 110, 111, 112, 113, 116, 117, 126, 127, 128, 129, 132, 136, 138, 139, 140, 141, 142, 143, 144, 149, 153, 155, 161, 163, 165, 166, 167, 168, 169, 170, 176, 177, 179, 181, 182, 183, 191, 196, 197, 199, 200, 202, 203, 204, 206, 208, 210, 212, 213, 215, 217, 218, 219, 220, 222, 224, 225, 227, 228, 229, 233, 240, 241, 242, 243, 244, 245, 252, 253, 255, 258, 259, 261, 262, 263, 267, 268, 269, 273, 275, 276, 277, 278, 279, 280, 284, 285, 286, 287, 288, 289, 290, 291, 292, 293, 295, 296, 299, 300, 312, 313, 314, 315, 316, 317, 318, 319, 320, 321, 322, 323, 324, 325, 326, 327, 328, 329, 330, 331, 332, 333, 334, 335, 336, 337, 344, 350, 351, 361, 362, 363, 370, 371, 383, 386, 387, 388, 389, 390, 391, 392 and 393 | Sh. Nishant Garg, ACJM, RADC, New Delhi | Ms. Neetu Nagar, ACJM, RADC, New Delhi |
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It is further directed that the Ahlmads/Asstt. Ahlmads of the transferor/transferee Courts shall ensure that the lists of assigned cases be displayed outside the Court Rooms, and public at large is notified.

The files be sent to the transferee Court immediately so as to avoid any inconvenience to the lawyers and litigants. However, the transferee court shall take up the cases as per the date of hearing. Besides the above mentioned cases in the order, if there is any connected matter left over, the same be also sent to the transferee court alongwith the main case.

Ahlmad/Asstt. Ahlmads of the transferor Courts are also directed to provide the lists of assigned cases to the In-charge Computer Branch, Rouse Avenue District Court well in time and the In-charge, Computer Branch shall ensure that the same is uploaded on the website of Delhi District Courts forthwith.

Alhandul

(Anju Bajaj Chandna)

Principal District & Sessions Judge-
cum-Special Judge(PC Act) (CBI)
Rouse Avenue District Court
New Delhi

at 2:15 PM
No. Cases Transfer/CBI/RADC/Gaz./2024/12315-12337/D Dated 4/11/24

Copy forwarded for information and necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Concerned Judicial Officers.
4. The Director of Prosecution (CBI), Block No.3, Iind Floor, CGO Complex, Lodhi Road, New Delhi.
5. The Director, Enforcement Directorate, New Delhi.
6. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Court, Delhi.
7. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
8. The Director General(Prisons), Tihar Jail, New Delhi.
9. The P.S. to the undersigned.
10. The Branch In-charge/CareTaker, Care Taking Branch/Facilitation Centre and Filing Section, Rouse Avenue Court Complex, New Delhi.
11. The Hony. Secretary, Delhi High Court Bar Association, Rouse Avenue, Tis Hazari, New Delhi, Shahdara, Rohini, Dwarka and Saket Courts Bar Associations.
- ✓ 12. The In-charge, Computer Branch, Rouse Avenue District Court, New Delhi.

Alhandul

Principal District & Sessions Judge-
cum-Special Judge(PC Act)(CBI)
Rouse Avenue District Court
New Delhi

Annexure - I

Chief Metropolitan Magistrate, Rouse Avenue, New Delhi
 IN THE COURT OF: Sh. Deepak Kumar-II
 Chief Judicial Magistrate
 Criminal Pending Cases

| Sr. No. | Cases | Party Name | Date of Registration | Age | Next Date | Next Purpose |
|---------|------------------|-----------------------------------------------|----------------------|---------------------------|------------|----------------------|
| 1 | CBI/357/2019 | CBI Vs S.K. TYAGI | 07-01-1987 | 37 years 9 months 21 days | 29-10-2024 | Defence Evidence |
| 2 | CBI/221/2019 | CBI Vs S.K. TYAGI | 15-01-1988 | 36 years 9 months 13 days | 16-11-2024 | Prosecution Evidence |
| 3 | CBI/220/2019 | CBI Vs S.K. TYAGI | 05-02-1988 | 36 years 8 months 23 days | 13-11-2024 | Prosecution Evidence |
| 4 | CBI/222/2019 | CBI Vs S.K. TYAGI | 08-08-1988 | 36 years 2 months 20 days | 16-11-2024 | Prosecution Evidence |
| 5 | CBI/356/2019 | CBI Vs S.K. TYAGI | 19-01-1989 | 35 years 9 months 9 days | 29-10-2024 | Prosecution Evidence |
| 6 | CBI/118/2019 | CBI Vs KAMALJEET @ KAMAL | 12-01-1994 | 30 years 9 months 16 days | 23-11-2024 | Prosecution Evidence |
| 7 | CT Cases/36/2019 | SUPREME COURT OF INDIA Vs MILAP CHAND JAGOTRA | 23-08-1994 | 30 years 2 months 5 days | 21-11-2024 | Misc./ Appearance |
| 8 | CBI/124/2019 | CBI Vs RAJINDER PRADHAN | 17-09-1996 | 28 years 1 month 11 days | 17-12-2024 | Prosecution Evidence |
| 9 | CBI/490/2019 | CBI Vs BHAGWAN DASS HARIKRISHAN AGGARWAL | 30-12-1996 | 27 years 9 months 29 days | 29-10-2024 | Charge |
| 10 | CT Cases/63/2019 | NEENA PILLAI Vs NEMI CHAND JAIN | 19-03-1997 | 27 years 7 months 9 days | 06-12-2024 | Misc./ Arguments |
| 11 | CBI/486/2019 | CBI Vs MANDHIR KUMAR WAHI @ BHOLA ETC | 08-09-1997 | 27 years 1 month 20 days | 04-11-2024 | Prosecution Evidence |
| 12 | CBI/23/2019 | CBI Vs NEMI CHAND JAIN ETC | 30-04-1998 | 26 years 5 months 28 days | 12-12-2024 | Prosecution Evidence |
| 13 | CBI/25/2019 | CBI Vs DILBAG SINGH KANWAR | 25-07-1998 | 26 years 3 months 3 days | 12-12-2024 | Prosecution Evidence |
| 14 | CBI/365/2019 | CBI Vs BACHU SINGH LAVANIA | 28-07-1998 | 26 years 3 months | 20-12-2024 | Charge |

| Sr. No. | Cases | Party Name | Date of Registration | Age | Next Date | Next Purpose |
|---------|--------------|---------------------------------------|----------------------|----------------------------|------------|----------------------|
| 15 | CBI/224/2019 | CBI Vs MOHD. SALIM | 30-10-1998 | 25 years 11 months 29 days | 06-12-2024 | Statement of Accused |
| 16 | CBI/348/2019 | CBI Vs RAM GOPAL SAHNI (SANJAY SAHNI) | 04-08-1999 | 25 years 2 months 24 days | 23-12-2024 | Prosecution Evidence |
| 17 | CBI/61/2024 | CBI Vs RAJEEV MEHTA | 16-08-1999 | 25 years 2 months 12 days | 02-12-2024 | Misc./ Appearance |
| 18 | CBI/346/2019 | CBI Vs GIRDHARI LAL SONI | 23-12-1999 | 24 years 10 months 5 days | 07-11-2024 | Prosecution Evidence |
| 19 | CBI/278/2019 | WILDLIFE(CBI) Vs AJANTA CHATTERJEE | 07-01-2000 | 24 years 9 months 21 days | 05-11-2024 | Prosecution Evidence |
| 20 | CBI/335/2019 | CBI Vs VIJAY KUMAR JHA @ V.K. JHA | 15-01-2000 | 24 years 9 months 13 days | 07-12-2024 | Misc./ Appearance |
| 21 | CBI/336/2019 | CBI Vs AKSHAY JHA | 15-01-2000 | 24 years 9 months 13 days | 07-12-2024 | Misc./ Appearance |
| 22 | CBI/525/2019 | CBI Vs MARTIN JAMES COLLIN | 24-03-2000 | 24 years 7 months 4 days | 29-10-2024 | Charge |
| 23 | CBI/91/2019 | CBI Vs J. K. SINGH | 14-07-2000 | 24 years 3 months 14 days | 18-11-2024 | Prosecution Evidence |
| 24 | CBI/459/2019 | CBI Vs RAJ KAPOOR | 04-09-2000 | 24 years 1 month 24 days | 20-11-2024 | Prosecution Evidence |
| 25 | CBI/62/2019 | CBI Vs SYED ASHRAF @ S.A. SUBHANI | 19-09-2000 | 24 years 1 month 9 days | 21-11-2024 | Prosecution Evidence |
| 26 | CBI/265/2019 | CBI Vs PARMOD KR. PANDEY | 12-12-2000 | 23 years 10 months 16 days | 25-11-2024 | Prosecution Evidence |
| 27 | CBI/473/2019 | CBI Vs DEEN DAYAL DIDWANIA | 19-04-2001 | 23 years 6 months 9 days | 06-12-2024 | Charge |
| 28 | CBI/123/2019 | CBI Vs PRASHANT SINHA | 23-07-2001 | 23 years 3 months 5 days | 16-12-2024 | Prosecution Evidence |
| 29 | CBI/536/2019 | CBI Vs SOHAN LAL SALUJA | 10-09-2001 | 23 years 1 month 18 days | 22-11-2024 | Misc./ Appearance |
| 30 | CBI/90/2019 | CBI Vs J.K.SINGH | 30-10-2001 | 22 years 11 months 29 days | 10-12-2024 | Prosecution Evidence |
| 31 | CBI/210/2019 | CBI Vs RAJIV GUPTA | 27-11-2001 | 22 years 11 months 1 day | 30-11-2024 | Prosecution Evidence |

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| Sr. No. | Cases | Party Name | Date of Registration | Age | Next Date | Next Purpose |
|---------|--------------|----------------------------------------------------------|----------------------|----------------------------|------------|----------------------|
| 32 | CBI/498/2019 | CBI Vs SHEKHAR VERMA | 29-11-2003 | 20 years 10 months 29 days | 19-11-2024 | Misc./ Appearance |
| 33 | CBI/223/2019 | CBI Vs RAMA JAIN | 11-12-2003 | 20 years 10 months 17 days | 30-11-2024 | Misc./ Appearance |
| 34 | CBI/167/2019 | CBI Vs CLOSURE REPORT (NEENA PILLAI VS. NEMI CHAND JAIN) | 30-01-2004 | 20 years 8 months 29 days | 06-12-2024 | Misc./ Appearance |
| 35 | CBI/119/2019 | CBI Vs ROBERT FILLIP | 28-02-2004 | 20 years 8 months | 14-11-2024 | Prosecution Evidence |
| 36 | CBI/291/2019 | CBI Vs RAJU CHAWLA ORS. | 13-07-2004 | 20 years 3 months 15 days | 08-11-2024 | Prosecution Evidence |
| 37 | CBI/307/2019 | CBI Vs MARTIN JAMES COLIN AND ORS. | 24-08-2004 | 20 years 2 months 4 days | 29-10-2024 | Misc./ Arguments |
| 38 | CBI/56/2019 | CBI Vs RAMA JAIN | 08-09-2004 | 20 years 1 month 20 days | 30-11-2024 | Prosecution Evidence |
| 39 | CBI/204/2019 | CBI Vs SUSHIL SURI | 13-10-2004 | 20 years 15 days | 10-01-2025 | Charge |
| 40 | CBI/205/2019 | CBI Vs SUSHIL SURI | 13-10-2004 | 20 years 15 days | 10-01-2025 | Charge |
| 41 | CBI/113/2019 | CBI Vs SURAJ PAUL | 17-11-2004 | 19 years 11 months 11 days | 09-12-2024 | Prosecution Evidence |
| 42 | CBI/460/2019 | CBI Vs NARENDER SINGH | 07-01-2005 | 19 years 9 months 21 days | 26-11-2024 | Prosecution Evidence |
| 43 | CBI/93/2019 | CBI Vs JANARDHAN PARASHER | 24-02-2005 | 19 years 8 months 4 days | 14-01-2025 | Prosecution Evidence |
| 44 | CBI/448/2019 | CBI Vs SHAMBHU RAI @ AMIT | 28-02-2005 | 19 years 8 months | 20-11-2024 | Misc./ Appearance |
| 45 | CBI/247/2019 | CBI Vs R.C.HANDA | 15-04-2005 | 19 years 6 months 13 days | 06-12-2024 | Prosecution Evidence |
| 46 | CBI/461/2019 | CBI Vs NARENDER SINGH | 05-05-2005 | 19 years 5 months 23 days | 26-11-2024 | Prosecution Evidence |
| 47 | CBI/458/2019 | CBI Vs ANOOP BISHNOI | 26-05-2005 | 19 years 5 months 2 days | 04-11-2024 | Prosecution Evidence |
| 48 | CBI/95/2019 | CBI Vs SUCHINDER PRAKASH @ RAM PRAKASH | 31-05-2005 | 19 years 4 months 28 days | 19-12-2024 | Misc./ Appearance |

| Sr. No. | Cases | Party Name | Date of Registration | Age | Next Date | Next Purpose |
|---------|-------------------|---------------------------------------------|----------------------|---------------------------|------------|----------------------|
| 49 | CBI/457/2019 | CBI Vs SURAJ @ SURAJ RATRA @ SUKHDYAL SURAJ | 29-06-2005 | 19 years 3 months 29 days | 18-11-2024 | Prosecution Evidence |
| 50 | CBI/164/2019 | CBI Vs MANISH GULATI | 30-09-2005 | 19 years 28 days | 04-12-2024 | Defence Evidence |
| 51 | CBI/446/2019 | CBI Vs SRI CHAND | 17-08-2006 | 18 years 2 months 11 days | 03-12-2024 | Charge |
| 52 | CBI/142/2019 | CBI Vs S.M.JAUHRI | 04-09-2006 | 18 years 1 month 24 days | 08-11-2024 | Charge |
| 53 | CBI/149/2019 | CBI Vs ADARSH KUMAR GUPTA | 26-10-2006 | 18 years 2 days | 08-01-2025 | Charge |
| 54 | CBI/237/2019 | STATE Vs RAM KISHAN BARUA | 29-12-2006 | 17 years 9 months 30 days | 16-12-2024 | Prosecution Evidence |
| 55 | CBI/443/2019 | CBI Vs SREE CHAND | 02-01-2007 | 17 years 9 months 26 days | 03-12-2024 | Charge |
| 56 | CBI/444/2019 | CBI Vs SREE CHAND | 02-01-2007 | 17 years 9 months 26 days | 03-12-2024 | Charge |
| 57 | CBI/440/2019 | CBI Vs MOHIT SAXENA | 11-01-2007 | 17 years 9 months 17 days | 03-12-2024 | Prosecution Evidence |
| 58 | CBI/304/2019 | CBI Vs KRISHAN KUMAR | 12-01-2007 | 17 years 9 months 16 days | 08-11-2024 | Prosecution Evidence |
| 59 | CBI/344/2019 | CBI Vs ABHISHEK CHANDRA ETC.3 | 09-02-2007 | 17 years 8 months 19 days | 06-11-2024 | Charge |
| 60 | CBI/352/2019 | CBI Vs ASHWANI SHARMA | 29-03-2007 | 17 years 6 months 30 days | 18-11-2024 | Misc./ Appearance |
| 61 | CBI/488/2019 | CBI Vs DINESH GUPTA | 30-04-2007 | 17 years 5 months 28 days | 05-12-2024 | Misc./ Appearance |
| 62 | CBI/489/2019 | CBI Vs DINESH GUPTA | 30-04-2007 | 17 years 5 months 28 days | 05-12-2024 | Charge |
| 63 | CR Cases/109/2019 | CBI Vs DHANESH CHAND AGGARWAL ETC. | 01-06-2007 | 17 years 4 months 27 days | 28-11-2024 | Charge |
| 64 | CBI/264/2019 | CBI Vs SANDEEP KHANDELWAL | 27-09-2007 | 17 years 1 month 1 day | 21-11-2024 | Prosecution Evidence |
| 65 | CBI/492/2019 | CBI Vs RAJIV BANSAL | 20-12-2007 | 16 years 10 months 8 days | 29-11-2024 | Prosecution Evidence |

| Sr. No. | Cases | Party Name | Date of Registration | Age | Next Date | Next Purpose |
|---------|------------------|-------------------------------------|----------------------|---------------------------|------------|----------------------|
| 66 | CBI/27/2019 | CBI Vs RAJAN UPPAL | 24-12-2007 | 16 years 10 months 4 days | 27-11-2024 | Misc./ Appearance |
| 67 | CBI/251/2019 | CBI Vs PREM PARKASH | 24-12-2007 | 16 years 10 months 4 days | 27-11-2024 | Charge |
| 68 | CBI/86/2019 | CBI Vs VINAYAK DUBE | 28-12-2007 | 16 years 10 months | 30-11-2024 | Misc./ Appearance |
| 69 | CBI/151/2019 | WILDLIFE(CBI) Vs YASIR RASHID KHAN | 02-01-2008 | 16 years 9 months 26 days | 11-12-2024 | Prosecution Evidence |
| 70 | CR Cases/55/2019 | CBI Vs VINOD AGGARWAL | 04-01-2008 | 16 years 9 months 24 days | 10-12-2024 | Misc./ Appearance |
| 71 | CBI/351/2019 | CBI Vs S.M. JAUHRI | 15-01-2008 | 16 years 9 months 13 days | 27-11-2024 | Prosecution Evidence |
| 72 | CBI/392/2019 | CBI Vs NEMI CHAND JAIN | 14-02-2008 | 16 years 8 months 14 days | 13-11-2024 | Charge |
| 73 | CBI/3/2019 | CBI Vs SHIV DUTT | 11-03-2008 | 16 years 7 months 17 days | 16-12-2024 | Misc./ Arguments |
| 74 | CBI/120/2019 | CBI Vs SUNIL KAPOOR | 25-03-2008 | 16 years 7 months 3 days | 04-12-2024 | Prosecution Evidence |
| 75 | CBI/255/2019 | CBI Vs SUBHASH CHANDER WADHWA | 31-03-2008 | 16 years 6 months 28 days | 08-11-2024 | Misc./ Appearance |
| 76 | CBI/456/2019 | CBI Vs MADAN MOHAN TEWARI | 31-03-2008 | 16 years 6 months 28 days | 16-12-2024 | Prosecution Evidence |
| 77 | CBI/245/2019 | CBI Vs SORABH GUPTA | 07-05-2008 | 16 years 5 months 21 days | 25-11-2024 | Prosecution Evidence |
| 78 | CBI/454/2019 | CBI Vs KRISHAN KR. KHURANA ETC (14) | 22-05-2008 | 16 years 5 months 6 days | 12-12-2024 | Misc./ Arguments |
| 79 | CBI/80/2019 | CBI Vs DAMINDER SINGH BATRA | 24-06-2008 | 16 years 4 months 4 days | 28-11-2024 | Charge |
| 80 | CBI/453/2019 | CBI Vs J K AGOCHIYA | 30-06-2008 | 16 years 3 months 28 days | 06-11-2024 | Charge |
| 81 | CBI/528/2019 | CBI Vs KAILASH HARI | 01-07-2008 | 16 years 3 months 27 days | 21-11-2024 | Misc./ Appearance |
| 82 | CBI/236/2019 | CBI Vs AMAR NATH KATHURIA | 04-07-2008 | 16 years 3 months 24 days | 13-12-2024 | Charge |

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| Sr. No. | Cases | Party Name | Date of Registration | Age | Next Date | Next Purpose |
|---------|------------------|----------------------------------------|----------------------|----------------------------|------------|----------------------|
| 83 | CBI/393/2019 | CBI Vs I.P. BHALLA | 21-07-2008 | 16 years 3 months 7 days | 02-12-2024 | Charge |
| 84 | CBI/452/2019 | CBI Vs BALWINDER MOHAN KHULLAR | 29-08-2008 | 16 years 1 month 30 days | 05-12-2024 | Charge |
| 85 | CBI/487/2019 | CBI Vs SUNIL PANT ETC | 30-08-2008 | 16 years 1 month 29 days | 04-11-2024 | Prosecution Evidence |
| 86 | CBI/451/2019 | CBI Vs MANOJ KUMAR SAINI | 02-09-2008 | 16 years 1 month 26 days | 19-12-2024 | Charge |
| 87 | CBI/38/2019 | CBI Vs MOHINDER PAL BAJAJ | 10-09-2008 | 16 years 1 month 18 days | 30-11-2024 | Prosecution Evidence |
| 88 | CBI/382/2019 | CBI Vs M P SHARMA | 11-09-2008 | 16 years 1 month 17 days | 17-12-2024 | Charge |
| 89 | CBI/298/2019 | CBI Vs SH. PAWAN KUMAR GUPTA | 03-10-2008 | 16 years 25 days | 22-11-2024 | Misc./ Arguments |
| 90 | CBI/31/2019 | CBI Vs RAM DULARE CHOUHAN | 31-01-2009 | 15 years 8 months 28 days | 27-11-2024 | Prosecution Evidence |
| 91 | CBI/450/2019 | CBI Vs JULY ROY | 06-05-2009 | 15 years 5 months 22 days | 11-11-2024 | Prosecution Evidence |
| 92 | CR Cases/66/2019 | CBI Vs DHARAM RAJ POUDEL | 26-06-2009 | 15 years 4 months 2 days | 13-11-2024 | Prosecution Evidence |
| 93 | CBI/33/2019 | CBI Vs GANGA RAM KOLI | 30-06-2009 | 15 years 3 months 28 days | 24-01-2025 | Prosecution Evidence |
| 94 | CT Cases/28/2019 | CBI Vs STAR NEWS ETC. | 10-08-2009 | 15 years 2 months 18 days | 28-11-2024 | Prosecution Evidence |
| 95 | CT Cases/29/2019 | CBI Vs ARINDAM SEN GUPTA | 10-08-2009 | 15 years 2 months 18 days | 28-11-2024 | Prosecution Evidence |
| 96 | CT Cases/30/2019 | CBI Vs CNN-IBN | 10-08-2009 | 15 years 2 months 18 days | 28-11-2024 | Prosecution Evidence |
| 97 | CBI/519/2019 | CBI Vs LALIT MOHAN MADAN | 23-09-2009 | 15 years 1 month 5 days | 02-12-2024 | Prosecution Evidence |
| 98 | CBI/292/2019 | CBI(WILDLIFE) Vs MS INDIAN ART GALLERY | 07-10-2009 | 15 years 21 days | 12-11-2024 | Statement of Accused |
| 99 | CBI/102/2019 | CBI Vs TARUN TYAGI | 02-12-2009 | 14 years 10 months 26 days | 30-11-2024 | Charge |

| Sr. No. | Cases | Party Name | Date of Registration | Age | Next Date | Next Purpose |
|---------|-------------------|-----------------------------------------------------|----------------------|----------------------------|------------|----------------------|
| 100 | CR Cases/82/2019 | CBI Vs RAVINDER KUMAR | 01-05-2010 | 14 years 5 months 27 days | 22-11-2024 | Misc./ Appearance |
| 101 | CR Cases/77/2019 | CBI Vs NIRAJ DHAR DUBEY | 29-09-2010 | 14 years 29 days | 17-12-2024 | Prosecution Evidence |
| 102 | CR Cases/61/2019 | CBI Vs UNTRACE | 04-10-2010 | 14 years 24 days | 14-11-2024 | Misc./ Arguments |
| 103 | CR Cases/69/2019 | CBI Vs AMRIT PAL SINGH | 30-10-2010 | 13 years 11 months 29 days | 06-01-2025 | Charge |
| 104 | CBI/538/2019 | CBI Vs CLOSER REPORT | 30-10-2010 | 13 years 11 months 29 days | 06-11-2024 | Misc./ Arguments |
| 105 | CR Cases/56/2019 | CBI Vs K.K. SOOD ETC. | 26-11-2010 | 13 years 11 months 2 days | 16-11-2024 | Charge |
| 106 | CBI/146/2019 | CBI Vs AWDHESH KUMAR SINGH | 30-11-2010 | 13 years 10 months 28 days | 14-01-2025 | Charge |
| 107 | CBI/18/2019 | CBI Vs HARDEEP BISHT | 21-01-2011 | 13 years 9 months 7 days | 05-11-2024 | Prosecution Evidence |
| 108 | CBI/323/2019 | DEVENDER GUPTA Vs T RAJAH BALAJI | 31-01-2011 | 13 years 8 months 28 days | 20-12-2024 | Misc./ Appearance |
| 109 | CBI/39/2019 | Central Bureau of Investigation Vs SEBASTIAN P JOHN | 29-06-2011 | 13 years 3 months 29 days | 11-11-2024 | Prosecution Evidence |
| 110 | CBI/32/2019 | CBI Vs SHAKEEL AHMED @ SUMIT | 12-07-2011 | 13 years 3 months 16 days | 13-11-2024 | Misc./ Appearance |
| 111 | CR Cases/98/2019 | CBI Vs MANISH KUMAR AGGARWAL | 29-08-2011 | 13 years 1 month 30 days | 06-01-2025 | Charge |
| 112 | CBI/395/2019 | CBI Vs M.S.CHAUHAN | 17-11-2011 | 12 years 11 months 11 days | 13-01-2025 | Misc./ Appearance |
| 113 | CBI/28/2019 | CBI Vs DANISH HASAN KHAN | 30-11-2011 | 12 years 10 months 28 days | 07-01-2025 | Prosecution Evidence |
| 114 | CBI/35/2019 | CBI Vs DINESH DIWAN | 16-12-2011 | 12 years 10 months 12 days | 07-11-2024 | Charge |
| 115 | CT Cases/45/2019 | CBISC-INEW DELHI Vs RAJINDER SINGH ETC. | 31-12-2011 | 12 years 9 months 28 days | 09-12-2024 | Charge |
| 116 | CR Cases/114/2019 | CBI Vs SUKHDEV SINGH @ SUKHA | 31-12-2011 | 12 years 9 months 28 days | 09-12-2024 | Charge |

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| Sr. No. | Cases | Party Name | Date of Registration | Age | Next Date | Next Purpose |
|---------|------------------|-------------------------------------------------------------------|----------------------|----------------------------|------------|----------------------|
| 117 | CBI/526/2019 | CBI Vs RAKESH GUPTA | 04-01-2012 | 12 years 9 months 24 days | 14-01-2025 | Misc./ Appearance |
| 118 | CBI/40/2019 | CBI Vs BABUL KHAN@AMAN SHARMA | 20-01-2012 | 12 years 9 months 8 days | 10-01-2025 | Misc./ Appearance |
| 119 | CR Cases/46/2019 | CBI Vs SUMER CHAND VERMA | 23-03-2012 | 12 years 7 months 5 days | 12-11-2024 | Prosecution Evidence |
| 120 | CBI/41/2019 | CBI Vs HARVINDER SINGH@RAVI | 03-07-2012 | 12 years 3 months 25 days | 02-12-2024 | Charge |
| 121 | CR Cases/65/2019 | CBI Vs UWAIS-UR-REHMAN | 01-09-2012 | 12 years 1 month 27 days | 14-11-2024 | Prosecution Evidence |
| 122 | CR Cases/79/2019 | CBI Vs DILIP BHATTACHARYA | 06-09-2012 | 12 years 1 month 22 days | 19-11-2024 | Prosecution Evidence |
| 123 | CR Cases/80/2019 | CBI Vs S.S.ALI | 29-11-2012 | 11 years 10 months 29 days | 30-11-2024 | Prosecution Evidence |
| 124 | CR Cases/60/2019 | CBI Vs RAMESH NIRMAL alias RAMESH NIRMAL JAIN | 01-12-2012 | 11 years 10 months 27 days | 10-12-2024 | Prosecution Evidence |
| 125 | CR Cases/71/2019 | CBI Vs CLOSURE REPORT(BRAZIL GIRLS CONFINEMENT AND CHEATING CASE) | 10-12-2012 | 11 years 10 months 18 days | 28-11-2024 | Misc./ Appearance |
| 126 | CBI/282/2019 | CBI Vs MS M3 MEDIA PVT. LTD. ORS. | 30-09-2013 | 11 years 28 days | 07-01-2025 | Charge |
| 127 | CBI/19/2019 | Central Bureau of Investigation Vs DELHI POLICE OFFICIAL | 29-01-2014 | 10 years 8 months 30 days | 23-11-2024 | Misc./ Appearance |
| 128 | CBI/11/2019 | Central Bureau of Investigation Vs VINOD GARG | 03-04-2014 | 10 years 6 months 25 days | 12-12-2024 | Charge |
| 129 | CBI/12/2019 | Central Bureau of Investigation Vs VINOD GARG | 03-04-2014 | 10 years 6 months 25 days | 12-12-2024 | Charge |
| 130 | CBI/13/2019 | Central Bureau of Investigation Vs VINOD GARG | 03-04-2014 | 10 years 6 months 25 days | 12-12-2024 | Charge |
| 131 | CBI/14/2019 | Central Bureau of Investigation Vs VINOD GARG | 03-04-2014 | 10 years 6 months 25 days | 12-12-2024 | Charge |
| 132 | CBI/284/2019 | CBI Vs RAJESH ISHWAR BHAI BHAT ORS. | 30-04-2014 | 10 years 5 months 28 days | 04-11-2024 | Charge |
| 133 | CR Cases/86/2019 | CBI Vs RAVI HUNDAL | 02-07-2014 | 10 years 3 months 26 days | 06-01-2025 | Misc./ Appearance |

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| Sr. No. | Cases | Party Name | Date of Registration | Age | Next Date | Next Purpose |
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| 134 | CR Cases/89/2019 | CBI Vs ABHISHEK VERMA | 31-07-2014 | 10 years 2 months 28 days | 14-11-2024 | Misc./ Appearance |
| 135 | CBI/321/2019 | CBI Vs H.B.CHATURVEDI ORS. | 10-12-2014 | 9 years 10 months 18 days | 29-10-2024 | Charge |
| 136 | CBI/269/2019 | CBI Vs ASHOK KUMAR CHOUDHARY | 15-12-2014 | 9 years 10 months 13 days | 12-12-2024 | Misc./ Appearance |
| 137 | CBI/294/2019 | CBI Vs PANKAJ KUMAR GUPTA | 30-12-2014 | 9 years 9 months 29 days | 29-11-2024 | Charge |
| 138 | CBI/17/2019 | Central Bureau of Investigation Vs PRASENJIT GANGULY | 04-02-2015 | 9 years 8 months 24 days | 10-12-2024 | Charge |
| 139 | CBI/433/2019 | CBI Vs MEENAKASHI SRIVASTAVA | 12-02-2015 | 9 years 8 months 16 days | 13-12-2024 | Prosecution Evidence |
| 140 | CBI/158/2019 | CBI Vs MS SARVOTTAM OVERSEAS PVT. LTD. | 02-03-2015 | 9 years 7 months 26 days | 23-11-2024 | Misc./ Appearance |
| 141 | CBI/437/2019 | CBI Vs CLOSURE REPORT (M/s SPINK AUCTION CASE) | 13-03-2015 | 9 years 7 months 15 days | 18-11-2024 | Misc./ Appearance |
| 142 | CBI/241/2019 | CBI Vs CLOSURE REPORT (M/s BHARTI AIRTEL AND ORS.) | 01-04-2015 | 9 years 6 months 27 days | 04-11-2024 | Misc./ Appearance |
| 143 | CBI/267/2019 | CBI Vs VIKAS LAKRA | 29-05-2015 | 9 years 4 months 30 days | 21-11-2024 | Prosecution Evidence |
| 144 | CBI/268/2019 | CBI Vs VIKRAM SINGH MANN | 29-05-2015 | 9 years 4 months 30 days | 20-11-2024 | Prosecution Evidence |
| 145 | CBI/340/2019 | CBI Vs M. S. CHALIA | 15-10-2015 | 9 years 13 days | 09-12-2024 | Misc./ Arguments |
| 146 | CBI/225/2019 | CBI Vs ISRAYAL AHMAD @ LALA | 12-11-2015 | 8 years 11 months 16 days | 02-12-2024 | Prosecution Evidence |
| 147 | CBI/338/2019 | CBI Vs MD. GULAM ANSARI ETC | 30-11-2015 | 8 years 10 months 28 days | 06-11-2024 | Prosecution Evidence |
| 148 | CBI/75/2019 | CBI Vs PURNENDU RAY | 18-12-2015 | 8 years 10 months 10 days | 03-01-2025 | Charge |
| 149 | CBI/303/2019 | CBI Vs SURENDER KAPOOR | 18-12-2015 | 8 years 10 months 10 days | 12-11-2024 | Charge |
| 150 | CBI/283/2019 | CBI Vs SANJAY JAIN .ETC | 23-12-2015 | 8 years 10 months 5 days | 18-11-2024 | Misc./ Appearance |

| Sr. No. | Cases | Party Name | Date of Registration | Age | Next Date | Next Purpose |
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| 151 | CBI/364/2019 | CBI Vs SANJAY JAIN ORS | 23-12-2015 | 8 years 10 months 5 days | 18-11-2024 | Misc./ Appearance |
| 152 | CBI/431/2019 | CBI Vs MEENAKASHI SRIVASTAVA | 31-12-2015 | 8 years 9 months 28 days | 13-12-2024 | Misc./ Appearance |
| 153 | CBI/416/2019 | CBI Vs M/s. AMBALAL SARABHAI ENTERPRISES LTD | 16-03-2016 | 8 years 7 months 12 days | 11-11-2024 | Misc./ Appearance |
| 154 | CBI/44/2019 | CBI Vs N.S.PAKHALE | 21-03-2016 | 8 years 7 months 7 days | 09-01-2025 | Misc./ Arguments |
| 155 | CBI/295/2019 | CBI Vs KRISHAN KUMAR GUPTA ORS | 27-04-2016 | 8 years 6 months 1 day | 17-01-2025 | Charge |
| 156 | CBI/296/2019 | CBI Vs ANIL KUMAR GUPTA | 27-04-2016 | 8 years 6 months 1 day | 17-01-2025 | Charge |
| 157 | CBI/297/2019 | CBI Vs RAJ RANI @ RAJ GOEL ORS | 27-04-2016 | 8 years 6 months 1 day | 17-01-2025 | Charge |
| 158 | CBI/435/2019 | Central Bureau Of Investigation Vs SUBRATA KUMAR SAHOO | 11-05-2016 | 8 years 5 months 17 days | 10-01-2025 | Charge |
| 159 | CBI/427/2019 | CBI Vs ISHMA ARORA AND OTHERS | 30-06-2016 | 8 years 3 months 28 days | 26-11-2024 | Charge |
| 160 | CBI/362/2019 | CBI Vs AVINASH KUMAR GUPTA ETC. | 01-09-2016 | 8 years 1 month 27 days | 05-12-2024 | Prosecution Evidence |
| 161 | CBI/287/2019 | Central Bureau Of Investigation Vs N E TELEVISION NETWORK PVT LTD | 14-09-2016 | 8 years 1 month 14 days | 07-01-2025 | Charge |
| 162 | CBI/46/2019 | Central Bureau of Investigation Vs ORITEX IMPEX PVT LTD | 20-09-2016 | 8 years 1 month 8 days | 20-11-2024 | Charge |
| 163 | CBI/286/2019 | Central Bureau Of Investigation Vs positive television | 29-09-2016 | 8 years 29 days | 07-01-2025 | Charge |
| 164 | CBI/462/2019 | CBI Vs CLOSURE REPORT(MUNISH KUMAR DEATH CASE)) | 30-09-2016 | 8 years 28 days | 07-01-2025 | Misc./ Arguments |
| 165 | CBI/153/2019 | WILD LIFE INSPECTOR (CBI) Vs M/S ASLEE KASHMIR TRADING | 17-10-2016 | 8 years 11 days | 06-01-2025 | Prosecution Evidence |
| 166 | CBI/332/2019 | CBI Vs PURUSOTTAM KUMAR @ RAJA | 07-12-2016 | 7 years 10 months 21 days | 05-11-2024 | Misc./ Appearance |
| 167 | CBI/154/2019 | Central Bureau of Investigation Vs PAWAN KUMAR SONKAR | 14-12-2016 | 7 years 10 months 14 days | 14-11-2024 | Prosecution Evidence |

| Sr. No. | Cases | Party Name | Date of Registration | Age | Next Date | Next Purpose |
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| 168 | CBI/285/2019 | CBI Vs MAYURATH FILMS PVT. LTD. | 16-12-2016 | 7 years 10 months 12 days | 07-01-2025 | Charge |
| 169 | CBI/533/2019 | CBI Vs RAKESH PAUL | 16-12-2016 | 7 years 10 months 12 days | 10-01-2025 | Prosecution Evidence |
| 170 | CBI/404/2019 | CBI Vs VINAY DHUMALE | 30-12-2016 | 7 years 9 months 29 days | 25-11-2024 | Charge |
| 171 | CBI/423/2019 | Central Bureau Of Investigation Vs SATYAM SHIVAM TIWARI | 04-01-2017 | 7 years 9 months 24 days | 08-01-2025 | Misc./ Appearance |
| 172 | CBI/350/2019 | Central Bureau of Investigation Vs KASHMIR WEAVERS PVT LTD | 10-01-2017 | 7 years 9 months 18 days | 03-01-2025 | Prosecution Evidence |
| 173 | CBI/449/2019 | CBI Vs ANURAG SHARMA | 02-05-2017 | 7 years 5 months 26 days | 04-12-2024 | Prosecution Evidence |
| 174 | CBI/428/2019 | CBI Vs ISHMA ARORA | 26-05-2017 | 7 years 5 months 2 days | 26-11-2024 | Charge |
| 175 | CBI/527/2019 | CBI Vs SUNIL KUMAR | 03-07-2017 | 7 years 3 months 25 days | 09-01-2025 | Charge |
| 176 | CR Cases/49/2019 | CBI Vs SANDEEP DABAS ETC. | 08-08-2017 | 7 years 2 months 20 days | 22-11-2024 | Prosecution Evidence |
| 177 | CBI/439/2019 | CBI Vs KARAN BHALLA | 08-11-2017 | 6 years 11 months 20 days | 18-12-2024 | Prosecution Evidence |
| 178 | CBI/258/2019 | CBI Vs SANDEEP KHANNA | 21-12-2017 | 6 years 10 months 7 days | 19-12-2024 | Misc./ Appearance |
| 179 | CBI/197/2019 | CBI Vs M/S SURYA VINAYAK INDUSTRIES LTD | 02-01-2018 | 6 years 9 months 26 days | 11-11-2024 | Misc./ Appearance |
| 180 | CR Cases/51/2019 | CBI Vs SANJEEV KUMAR SHUKLA | 03-01-2018 | 6 years 9 months 25 days | 13-11-2024 | Charge |
| 181 | CBI/529/2019 | CBI Vs PRADEEP KUMAR MITTAL | 16-01-2018 | 6 years 9 months 12 days | 04-11-2024 | Charge |
| 182 | CBI/397/2019 | Central Bureau Of Investigation Vs RAJ BUILDCON CONSTRUCTION LTD AND ORS | 01-02-2018 | 6 years 8 months 27 days | 11-11-2024 | Charge |
| 183 | CBI/176/2019 | CBI Vs MOHD. ASIM | 02-04-2018 | 6 years 6 months 26 days | 29-11-2024 | Charge |
| 184 | CBI/177/2019 | CBI Vs SOHAN LAL ETC. | 02-04-2018 | 6 years 6 months 26 days | 19-11-2024 | Charge |

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| Sr. No. | Cases | Party Name | Date of Registration | Age | Next Date | Next Purpose |
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| 185 | CBI/178/2019 | CBI Vs SOHAN LAL ETC | 02-04-2018 | 6 years 6 months 26 days | 19-11-2024 | Charge |
| 186 | CBI/179/2019 | CBI Vs ASHISH MISHRA ETC | 02-04-2018 | 6 years 6 months 26 days | 12-11-2024 | Charge |
| 187 | CBI/180/2019 | CBI Vs SATINDER MALIK | 02-04-2018 | 6 years 6 months 26 days | 23-12-2024 | Charge |
| 188 | CBI/181/2019 | CBI Vs SATINDER MALIK | 02-04-2018 | 6 years 6 months 26 days | 23-12-2024 | Charge |
| 189 | CBI/182/2019 | CBI Vs JOGINDER SINGH RANA | 02-04-2018 | 6 years 6 months 26 days | 12-11-2024 | Charge |
| 190 | CBI/183/2019 | CBI Vs JOGINDER SINGH RANA | 02-04-2018 | 6 years 6 months 26 days | 12-11-2024 | Charge |
| 191 | CBI/184/2019 | CBI Vs K K SINGH | 02-04-2018 | 6 years 6 months 26 days | 12-11-2024 | Charge |
| 192 | CBI/185/2019 | CBI Vs VINOD KUMAR | 02-04-2018 | 6 years 6 months 26 days | 05-11-2024 | Misc./ Appearance |
| 193 | CR Cases/54/2019 | CBI Vs M/S INTERCON INFOTECH PVT LTD. | 23-05-2018 | 6 years 5 months 5 days | 15-01-2025 | Charge |
| 194 | CBI/188/2019 | CBI Vs ASHISH MISHRA | 04-06-2018 | 6 years 4 months 24 days | 12-11-2024 | Charge |
| 195 | CBI/128/2019 | CBI Vs JAGMOHAN RISHI ETC. | 30-06-2018 | 6 years 3 months 28 days | 05-11-2024 | Charge |
| 196 | CBI/239/2019 | CBI Vs PARAMOUND AIRWAYS PVT. LTD. | 19-07-2018 | 6 years 3 months 9 days | 10-12-2024 | Misc./ Appearance |
| 197 | CBI/261/2019 | CBI Vs NITESH CHUGH | 27-07-2018 | 6 years 3 months 1 day | 26-11-2024 | Prosecution Evidence |
| 198 | CBI/192/2019 | CBI Vs M/S LUIS FARMS PVT LTD | 25-09-2018 | 6 years 1. month 3 days | 22-11-2024 | Charge |
| 199 | CBI/407/2019 | CBI Vs FINAL REPORT (NAJEEB AHMED MISSING CASE) | 09-10-2018 | 6 years 19 days | 04-12-2024 | Misc./ Arguments |
| 200 | CBI/194/2019 | CBI Vs SHAKTI SONI | 10-10-2018 | 6 years 18 days | 07-11-2024 | Misc./ Appearance |
| 201 | CBI/333/2019 | CBI Vs CHANDRAMANI PAL @ NARAYAN PATRA @ SUBRATA | 26-10-2018 | 6 years 2 days | 20-01-2025 | Prosecution Evidence |

| Sr. No. | Cases | Party Name | Date of Registration | Age | Next Date | Next Purpose |
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| 202 | CBI/162/2019 | CBI Vs RAM KUMAR BANSAL | 03-01-2019 | 5 years 9 months 25 days | 06-01-2025 | Misc./ Appearance |
| 203 | CBI/168/2019 | CBI Vs M/S LOVE GEMS AND JEWELS PVT.LTD. THROUGH ITS DIRECTOR | 04-01-2019 | 5 years 9 months 24 days | 13-01-2025 | Charge |
| 204 | CBI/447/2019 | CBI Vs archana morya | 04-01-2019 | 5 years 9 months 24 days | 27-11-2024 | Charge |
| 205 | CBI/369/2019 | CBI Vs SUBODH DALAL | 10-01-2019 | 5 years 9 months 18 days | 23-01-2025 | Misc./ Arguments |
| 206 | CBI/4/2019 | CBI Vs MADAN MOHAN SHARMA ETC.4 | 06-04-2019 | 5 years 6 months 22 days | 18-11-2024 | Prosecution Evidence |
| 207 | CBI/5/2019 | STATE Vs SANJAY PANDEY ETC. | 06-04-2019 | 5 years 6 months 22 days | 25-11-2024 | Prosecution Evidence |
| 208 | CBI/108/2019 | CBI Vs RAJ KAPOOR | 19-04-2019 | 5 years 6 months 9 days | 20-11-2024 | Prosecution Evidence |
| 209 | CBI/109/2019 | CBI Vs KULDIP SINGH | 19-04-2019 | 5 years 6 months 9 days | 08-11-2024 | Charge |
| 210 | CBI/110/2019 | CBI Vs PRAMOD KUMAR | 19-04-2019 | 5 years 6 months 9 days | 22-11-2024 | Prosecution Evidence |
| 211 | CBI/143/2019 | CBI Vs NEERAJ CHHABRA | 20-04-2019 | 5 years 6 months 8 days | 16-01-2025 | Misc./ Appearance |
| 212 | CBI/144/2019 | CBI Vs AJIT SINGH | 22-04-2019 | 5 years 6 months 6 days | 02-12-2024 | Misc./ Appearance |
| 213 | CBI/145/2019 | CBI Vs OM PRAKASH AGARWL | 22-04-2019 | 5 years 6 months 6 days | 11-12-2024 | Prosecution Evidence |
| 214 | CBI/213/2019 | STATE(CBI) Vs RUCHI GUPTA AND OTHERS | 27-04-2019 | 5 years 6 months 1 day | 04-12-2024 | Misc./ Appearance |
| 215 | CT Cases/46/2019 | CBI Vs A.K. SINGH | 04-05-2019 | 5 years 5 months 24 days | 21-12-2024 | Misc./ Appearance |
| 216 | CBI/341/2019 | CBI Vs SATYAVIR @ SATYAVIR SINGH @ SANTOSH SINGH @ SAGAR @ RAJESH MISHRA | 15-05-2019 | 5 years 5 months 13 days | 05-11-2024 | Prosecution Evidence |
| 217 | CBI/342/2019 | CBI Vs SURESH KUMAR AGGARWAL ETC | 15-05-2019 | 5 years 5 months 13 days | 06-12-2024 | Prosecution Evidence |
| 218 | CR Cases/104/2019 | CBI Vs V.K.SINGH | 17-05-2019 | 5 years 5 months 11 days | 05-12-2024 | Misc./ Appearance |

| Sr. No. | Cases | Party Name | Date of Registration | Age | Next Date | Next Purpose |
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| 219 | CBI/359/2019 | CBI Vs J. K. SINGH | 24-05-2019 | 5 years 5 months 4 days | 18-12-2024 | Prosecution Evidence |
| 220 | CBI/387/2019 | CBI Vs RAJEEV BAKSHI | 31-05-2019 | 5 years 4 months 28 days | 07-12-2024 | Misc./ Appearance |
| 221 | CBI/388/2019 | CBI Vs VIVEK SOOD | 31-05-2019 | 5 years 4 months 28 days | 07-12-2024 | Misc./ Appearance |
| 222 | CBI/389/2019 | CBI Vs CHANDER PRAKASH AHUJA | 31-05-2019 | 5 years 4 months 28 days | 04-12-2024 | Charge |
| 223 | CBI/394/2019 | CBI Vs SAMEER KHANNA | 03-06-2019 | 5 years 4 months 25 days | 20-12-2024 | Charge |
| 224 | CBI/483/2019 | CBI Vs ARVIND KUMAR RANJAN | 21-06-2019 | 5 years 4 months 7 days | 19-11-2024 | Prosecution Evidence |
| 225 | CBI/517/2019 | CBI Vs M/S SATMAN AUTOMOBILESPVT LTD | 22-07-2019 | 5 years 3 months 6 days | 09-01-2025 | Charge |
| 226 | CBI/521/2019 | CBI Vs BHASKAR CHOUDHARY | 21-08-2019 | 5 years 2 months 7 days | 25-11-2024 | Charge |
| 227 | CT Cases/60/2019 | CBI Vs LALIT KUMAR SAHDEV | 04-09-2019 | 5 years 1 month 24 days | 12-11-2024 | Prosecution Evidence |
| 228 | CBI/512/2019 | CBI Vs ROSHAN FERNANDO | 01-10-2019 | 5 years 27 days | 21-11-2024 | Charge |
| 229 | CBI/532/2019 | CBI Vs ROSHAN FERNANDO | 01-10-2019 | 5 years 27 days | 21-11-2024 | Charge |
| 230 | CBI/534/2019 | CBI Vs CLOSURE REPORT(Sh. Satyanarayan Singh murder case , merchant navy) | 01-10-2019 | 5 years 27 days | 29-11-2024 | Misc./ Arguments |
| 231 | CBI/535/2019 | CBI Vs UNTRACE (MANOJ KUMAR VASHISHT) | 03-10-2019 | 5 years 25 days | 05-12-2024 | Misc./ Arguments |
| 232 | CBI/539/2019 | CBI Vs AMIT GUPTA | 21-10-2019 | 5 years 7 days | 13-12-2024 | Charge |
| 233 | CBI/540/2019 | CBI Vs UNTRACE REPORT | 24-10-2019 | 5 years 4 days | 02-12-2024 | Misc./ Arguments |
| 234 | CBI/545/2019 | CBI Vs SANJEEV KUMAR | 25-11-2019 | 4 years 11 months 3 days | 09-12-2024 | Prosecution Evidence |
| 235 | CBI/544/2019 | CBI Vs NAVEEN DHULL | 26-11-2019 | 4 years 11 months 2 days | 04-11-2024 | Misc./ Appearance |
| 236 | CBI/546/2019 | CBI Vs CHHAVIKANT AND OTHERS | 05-12-2019 | 4 years 10 months 23 days | 20-12-2024 | Misc./ Appearance |

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| Sr. No. | Cases | Party Name | Date of Registration | Age | Next Date | Next Purpose |
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| 237 | CBI/12/2020 | CBI Vs MAYANK GUPTA | 24-02-2020 | 4 years 8 months 4 days | 12-12-2024 | Misc./ Appearance |
| 238 | CBI/15/2020 | CBI Vs M/S. CAREWAY AGRO PROCUREMENT PVT. LTD. | 29-10-2020 | 3 years 11 months 30 days | 17-12-2024 | Misc./ Appearance |
| 239 | CBI/17/2020 | CBI Vs SAMEER KHANNA AND ORS. | 02-11-2020 | 3 years 11 months 26 days | 18-12-2024 | Charge |
| 240 | CBI/18/2020 | CBI Vs Konngam Konyak | 06-11-2020 | 3 years 11 months 22 days | 19-11-2024 | Misc./ Appearance |
| 241 | CBI/19/2020 | CBI Vs SUYASH GUPTA | 09-11-2020 | 3 years 11 months 19 days | 03-01-2025 | Misc./ Appearance |
| 242 | CBI/20/2020 | CBI Vs S.V.SRINIVASA RAO | 09-11-2020 | 3 years 11 months 19 days | 06-11-2024 | Misc./ Appearance |
| 243 | CBI/22/2020 | CBI Vs A B BOFORS SWEDON AND ORS. | 09-11-2020 | 3 years 11 months 19 days | 28-11-2024 | Misc./ Appearance |
| 244 | CBI/24/2020 | CBI Vs MOHIT KUMAR @ MOHIT CHAUDHARY AND ORS. | 09-11-2020 | 3 years 11 months 19 days | 08-01-2025 | Misc./ Appearance |
| 245 | CBI/28/2020 | CBI Vs M/S. SURYAVINAYAK INDUSTRIES LTD. AND ORS. | 19-11-2020 | 3 years 11 months 9 days | 14-01-2025 | Misc./ Appearance |
| 246 | CBI/26/2020 | CBI Vs M/S JUHI INFRASTRUCTURE PVT. LTD. THROUGH DIRECTOR VINOD BANSAL | 21-11-2020 | 3 years 11 months 7 days | 18-12-2024 | Charge |
| 247 | CBI/27/2020 | CBI Vs ANIRUDH SINGH | 21-11-2020 | 3 years 11 months 7 days | 11-12-2024 | Charge |
| 248 | CBI/32/2020 | CBI Vs M/S. HOLYSTAR INFRASTRUCTURE PVT. LTD. | 23-12-2020 | 3 years 10 months 5 days | 15-01-2025 | Misc./ Appearance |
| 249 | CBI/3/2021 | CBI Vs M/S. SURYA VINAYAK INDUSTRIES LTD. (SVIL) | 04-01-2021 | 3 years 9 months 24 days | 07-01-2025 | Misc./ Appearance |
| 250 | CBI/4/2021 | CBI Vs MOHIT TUSHIR | 04-01-2021 | 3 years 9 months 24 days | 15-01-2025 | Charge |
| 251 | CBI/6/2021 | CBI Vs RAJNISH GUPTA | 08-01-2021 | 3 years 9 months 20 days | 07-11-2024 | Charge |
| 252 | CBI/7/2021 | CBI Vs PRINCE SHARMA | 11-01-2021 | 3 years 9 months 17 days | 06-11-2024 | Misc./ Appearance |
| 253 | CBI/8/2021 | CBI Vs AMIT SINGLA AND ORS. | 14-01-2021 | 3 years 9 months 14 days | 06-12-2024 | Misc./ Appearance |

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| Sr. No. | Cases | Party Name | Date of Registration | Age | Next Date | Next Purpose |
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| 254 | CBI/10/2021 | CBI Vs SUSHMITA SINGH | 18-02-2021 | 3 years 8 months 10 days | 23-11-2024 | Charge |
| 255 | CBI/14/2021 | CBI Vs MEENAKSHI | 18-02-2021 | 3 years 8 months 10 days | 23-11-2024 | Charge |
| 256 | CBI/11/2021 | CBI Vs PRAMOD KUMAR SINGH | 01-03-2021 | 3 years 7 months 27 days | 29-10-2024 | Prosecution Evidence |
| 257 | CBI/12/2021 | CBI Vs RAJEEV SINGH @ R.R. SINGH | 01-03-2021 | 3 years 7 months 27 days | 13-01-2025 | Prosecution Evidence |
| 258 | CBI/15/2021 | CBI Vs BEENA RAIJADA | 17-03-2021 | 3 years 7 months 11 days | 20-12-2024 | Misc./ Arguments |
| 259 | CBI/19/2021 | CBI Vs DR.SANTOSH RAI | 15-06-2021 | 3 years 4 months 13 days | 16-11-2024 | Charge |
| 260 | CBI/18/2021 | CBI Vs RAKESH TIWARI AND ORS | 11-08-2021 | 3 years 2 months 17 days | 11-11-2024 | Charge |
| 261 | CBI/20/2021 | CBI Vs SHIVAJI YADAV | 18-08-2021 | 3 years 2 months 10 days | 04-11-2024 | Prosecution Evidence |
| 262 | CC/1/2021 | CBI Vs SHARDUL VIKRAM TIWARI | 27-08-2021 | 3 years 2 months 1 day | 23-11-2024 | Final Arguments |
| 263 | CBI/66/2022 | CBI Vs ANURADHA MITTAL | 27-08-2021 | 3 years 2 months 1 day | 16-12-2024 | Charge |
| 264 | CBI/22/2021 | CBI Vs MANISH POPLI @ AASHU | 15-09-2021 | 3 years 1 month 13 days | 17-12-2024 | Prosecution Evidence |
| 265 | CBI/23/2021 | CBI Vs SURESH VERMA | 18-09-2021 | 3 years 1 month 10 days | 23-11-2024 | Misc./ Appearance |
| 266 | CC/3/2021 | CBI Vs SUDHA SHARMA | 20-09-2021 | 3 years 1 month 8 days | 29-10-2024 | Misc./ Appearance |
| 267 | CBI/30/2021 | CBI Vs MANOJ KUMAR JHA | 27-09-2021 | 3 years 1 month 1 day | 19-12-2024 | Misc./ Appearance |
| 268 | CBI/26/2021 | CBI Vs RAJEEV RANGANATHAN UDAYANANDAN | 16-10-2021 | 3 years 12 days | 18-11-2024 | Prosecution Evidence |
| 269 | CBI/27/2021 | CBI Vs RAVI KUMAR | 18-10-2021 | 3 years 10 days | 19-12-2024 | Charge |
| 270 | CBI/31/2021 | CBI Vs ASHISH RAVINDRA NATHAN | 09-11-2021 | 2 years 11 months 19 days | 16-11-2024 | Misc./ Appearance |

| Sr. No. | Cases | Party Name | Date of Registration | Age | Next Date | Next Purpose |
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| 271 | CBI/33/2021 | CBI Vs FEBIN FRANCIS(FEBIN FRANCIES) | 15-11-2021 | 2 years 11 months 13 days | 08-01-2025 | Charge |
| 272 | CBI/34/2021 | CBI Vs M/S 4 GENIUS MINDS PVT. LTD. AND ORS. | 03-12-2021 | 2 years 10 months 25 days | 21-11-2024 | Misc./ Appearance |
| 273 | CBI/37/2021 | CBI Vs VINOTH KANNAN | 23-12-2021 | 2 years 10 months 5 days | 14-01-2025 | Charge |
| 274 | CBI/38/2021 | CBI Vs KANHAIYA SAHANI | 23-12-2021 | 2 years 10 months 5 days | 10-12-2024 | Charge |
| 275 | CBI/39/2021 | CBI Vs SMT. RACHNA DAVID | 24-12-2021 | 2 years 10 months 4 days | 22-11-2024 | Charge |
| 276 | CBI/7/2022 | CBI Vs PRAN NATH KHANNA | 06-01-2022 | 2 years 9 months 22 days | 23-12-2024 | Misc./ Appearance |
| 277 | CBI/13/2022 | CBI Vs RAJNISH GUPTA, DIRECTOR OF M/S DCWPL AND ORS | 06-01-2022 | 2 years 9 months 22 days | 15-01-2025 | Misc./ Appearance |
| 278 | CBI/11/2022 | CBI Vs M/S S. L. CONSUMER PRODUCTS LTD. | 13-01-2022 | 2 years 9 months 15 days | 09-12-2024 | Misc./ Appearance |
| 279 | CBI/23/2022 | CBI Vs M/S VEDIKA NUT CRAFT PVT. LTD. AND ORS. | 02-03-2022 | 2 years 7 months 26 days | 03-12-2024 | Misc./ Appearance |
| 280 | CBI/27/2022 | CBI Vs VISHAL GUPTA | 07-03-2022 | 2 years 7 months 21 days | 05-11-2024 | Charge |
| 281 | CBI/28/2022 | CBI Vs PREM CHAND KASHAYAP | 07-03-2022 | 2 years 7 months 21 days | 18-11-2024 | Prosecution Evidence |
| 282 | CBI/30/2022 | CBI Vs M/S SUNRISE SALES LIMITED THROUGH ITS DIRECTOR RAKESH SINDHWANI | 15-03-2022 | 2 years 7 months 13 days | 22-11-2024 | Charge |
| 283 | CBI/31/2022 | CBI Vs M/S MOSER BAER SOLAR LTD. AND ORS. | 16-03-2022 | 2 years 7 months 12 days | 14-11-2024 | Misc./ Appearance |
| 284 | CT Cases/2/2022 | ASSISTANT DIRECTOR, DIRECTORATE OF ENFORCEMENT Vs AMOL AWASTHI | 02-04-2022 | 2 years 6 months 26 days | 08-11-2024 | Misc./ Arguments |
| 285 | CT Cases/3/2022 | ASSISTANT DIRECTOR, DIRECTORATE OF ENFORCEMENT Vs VIVEK GAHLAUT | 02-04-2022 | 2 years 6 months 26 days | 27-11-2024 | Misc./ Appearance |
| 286 | CLOR/2/2022 | CBI Vs CLOSURE REPORT (MANDEEP SINGH KAHLON AND ORS.) | 06-04-2022 | 2 years 6 months 22 days | 06-01-2025 | Misc./ Appearance |
| 287 | CBI/33/2022 | CBI Vs CLOSURE REPORT(JAGAT SINGH) | 18-04-2022 | 2 years 6 months 10 days | 07-11-2024 | Misc./ Appearance |

| Sr. No. | Cases | Party Name | Date of Registration | Age | Next Date | Next Purpose |
|---------|-----------------|-------------------------------------------------------|----------------------|--------------------------|------------|----------------------|
| 288 | CBI/34/2022 | STATE Vs MD. SHAMIM | 19-05-2022 | 2 years 5 months 9 days | 04-12-2024 | Charge |
| 289 | CBI/35/2022 | CBI Vs M/S NAFTOGAZ INDIA PVT. LTD. | 06-06-2022 | 2 years 4 months 22 days | 12-12-2024 | Misc./ Appearance |
| 290 | CBI/39/2022 | CBI Vs CHANDAN SINGH TANWAR | 01-08-2022 | 2 years 2 months 27 days | 20-11-2024 | Charge |
| 291 | CBI/41/2022 | CBI Vs DAKSH AGGARWAL AND ORS. | 08-08-2022 | 2 years 2 months 20 days | 17-12-2024 | Charge |
| 292 | CT Cases/7/2022 | RAJIV JAIN Vs CBI | 16-08-2022 | 2 years 2 months 12 days | 18-11-2024 | Misc./ Appearance |
| 293 | CT Cases/9/2022 | CBI Vs MOHD. ARIF SIRAJ | 01-09-2022 | 2 years 1 month 27 days | 11-11-2024 | Misc./ Appearance |
| 294 | CC/3/2022 | CBI Vs MD. KHURSHID ALAM | 24-09-2022 | 2 years 1 month 4 days | 06-12-2024 | Charge |
| 295 | CBI/47/2022 | CBI Vs ISHWER SINGH | 27-09-2022 | 2 years 1 month 1 day | 09-01-2025 | Prosecution Evidence |
| 296 | CBI/48/2022 | CBI Vs JAVED ALI | 30-09-2022 | 2 years 28 days | 21-12-2024 | Misc./ Appearance |
| 297 | CBI/49/2022 | CBI Vs AMRINDER JEET SINGH VIRK | 13-10-2022 | 2 years 15 days | 06-11-2024 | Prosecution Evidence |
| 298 | CBI/52/2022 | CBI Vs ASHWANI TOMAR | 27-10-2022 | 2 years 1 day | 18-12-2024 | Misc./ Appearance |
| 299 | CBI/53/2022 | CBI Vs MANOJ KUMAR SIKKA | 27-10-2022 | 2 years 1 day | 08-01-2025 | Misc./ Appearance |
| 300 | CBI/56/2022 | CBI Vs M/S AIRWORTH TRAVELS AND TOURS PVT LTD AND ORS | 28-11-2022 | 1 year 11 months | 13-01-2025 | Misc./ Appearance |
| 301 | CBI/57/2022 | CBI Vs PERRY MANSUKH KANSAGRA | 12-12-2022 | 1 year 10 months 16 days | 23-12-2024 | Misc./ Appearance |
| 302 | CBI/64/2022 | CBI Vs RAJENDER ARORA | 17-12-2022 | 1 year 10 months 11 days | 13-11-2024 | Misc./ Appearance |
| 303 | CBI/63/2022 | CBI Vs GOURAV SHARMA | 20-12-2022 | 1 year 10 months 8 days | 10-12-2024 | Misc./ Appearance |
| 304 | CBI/1/2023 | CBI Vs RAJDEEP JHA | 02-01-2023 | 1 year 9 months 26 days | 08-11-2024 | Charge |

| Sr. No. | Cases | Party Name | Date of Registration | Age | Next Date | Next Purpose |
|---------|-----------------|----------------------------------------------------------------------------------------------|----------------------|----------------------------|------------|----------------------|
| 305 | CBI/2/2023 | CBI Vs M/S SIMMTRONICS SEMICONDUCTORS LTD. | 02-01-2023 | 1 year 9 months 26 days | 29-10-2024 | Misc./ Appearance |
| 306 | CBI/3/2023 | CBI Vs BIKRAM PAL AND ANR. | 02-01-2023 | 1 year 9 months 26 days | 08-11-2024 | Misc./ Appearance |
| 307 | CBI/4/2023 | CBI Vs MOHAMMAD MANZOOR ALAM KHAN @ M ALAM KHAN | 02-01-2023 | 1 year 9 months 26 days | 17-12-2024 | Misc./ Appearance |
| 308 | CBI/5/2023 | CBI Vs AMIT PANDEY | 02-01-2023 | 1 year 9 months 26 days | 25-11-2024 | Misc./ Appearance |
| 309 | CBI/9/2023 | CBI Vs PRINCE GABA | 03-01-2023 | 1 year 9 months 25 days | 27-11-2024 | Misc./ Appearance |
| 310 | CBI/10/2023 | CBI Vs NITISH @ NITISH KUMAR YADAV @ DAYASHANKAR @ DAYASHANKAR MISHRA @ ARJUN SINGH AND ORS. | 06-01-2023 | 1 year 9 months 22 days | 19-12-2024 | Misc./ Appearance |
| 311 | CBI/12/2023 | CBI Vs M/S JAGAT AGRO COMMODITIES PVT LTD AND ORS. | 10-01-2023 | 1 year 9 months 18 days | 10-01-2025 | Misc./ Appearance |
| 312 | CBI/15/2023 | CBI Vs M/S BETRUE ECOM SOLUTIONS PVT LTD AND ORS. | 25-01-2023 | 1 year 9 months 3 days | 19-11-2024 | Misc./ Appearance |
| 313 | CBI/16/2023 | CBI Vs VIKAS DILWANIA AND ORS. | 01-02-2023 | 1 year 8 months 27 days | 07-01-2025 | Misc./ Appearance |
| 314 | CBI/17/2023 | CBI Vs M/S ERA HOUSING AND DEVELOPERS (INDIA) LTD | 02-02-2023 | 1 year 8 months 26 days | 06-11-2024 | Misc./ Appearance |
| 315 | CBI/21/2023 | CBI Vs ANIL KUMAR MITTAL AND ORS. | 04-02-2023 | 1 year 8 months 24 days | 03-12-2024 | Misc./ Appearance |
| 316 | CT Cases/2/2023 | SANJAY JAIN Vs CBI | 07-02-2023 | 1 year 8 months 21 days | 18-11-2024 | Misc./ Appearance |
| 317 | CBI/23/2023 | CBI Vs M/S NEWTECH PROMOTORS AND DEVELOPERS PVT. LTD. AND ORS. | 10-02-2023 | 1 year 8 months 18 days | 07-11-2024 | Misc./ Appearance |
| 318 | CBI/24/2023 | CBI Vs SIMMI KHAN | 27-02-2023 | 1 year 8 months 1 day | 14-11-2024 | Charge |
| 319 | CLOR/3/2023 | CBI Vs KARAMVIR | 15-04-2023 | 1 year 6 months 13 days | 21-12-2024 | Misc./ Appearance |
| 320 | CLOR/4/2023 | CBI Vs PARDEEP KUMAR | 15-04-2023 | 1 year 6 months 13 days | 21-12-2024 | Misc./ Appearance |
| 321 | CBI/30/2023 | CBI Vs SACHIN KUMAR | 15-04-2023 | 1 year 6 months 13 days | 21-12-2024 | Misc./ Appearance |

| Sr. No. | Cases | Party Name | Date of Registration | Age | Next Date | Next Purpose |
|---------|---------------------|---------------------------------------------------------------|----------------------|----------------------------|------------|----------------------|
| 322 | CBI/31/2023 | CBI Vs KAPTAN | 15-04-2023 | 1 year 6 months 13 days | 21-12-2024 | Misc./ Appearance |
| 323 | CBI/32/2023 | CBI Vs SOMVIR | 15-04-2023 | 1 year 6 months 13 days | 21-12-2024 | Misc./ Appearance |
| 324 | CBI/33/2023 | CBI Vs PAWAN KUMAR | 15-04-2023 | 1 year 6 months 13 days | 21-12-2024 | Misc./ Appearance |
| 325 | CBI/34/2023 | CBI Vs SACHIN | 15-04-2023 | 1 year 6 months 13 days | 21-12-2024 | Misc./ Appearance |
| 326 | CBI/35/2023 | CBI Vs AMIT KUMAR | 15-04-2023 | 1 year 6 months 13 days | 21-12-2024 | Misc./ Appearance |
| 327 | CBI/36/2023 | CBI Vs RAHUL SINGH | 15-04-2023 | 1 year 6 months 13 days | 21-12-2024 | Misc./ Appearance |
| 328 | CBI/37/2023 | CBI Vs PARUL | 15-04-2023 | 1 year 6 months 13 days | 21-12-2024 | Misc./ Appearance |
| 329 | CBI/38/2023 | CBI Vs PRADEEP KUMAR | 15-04-2023 | 1 year 6 months 13 days | 21-12-2024 | Misc./ Appearance |
| 330 | CBI/39/2023 | CBI Vs JUGAL KISHOR MEENA | 15-04-2023 | 1 year 6 months 13 days | 21-12-2024 | Misc./ Appearance |
| 331 | CLOR/5/2023 | CBI Vs CLOSURE REPORT (KARUA) | 17-04-2023 | 1 year 6 months 11 days | 21-12-2024 | Misc./ Appearance |
| 332 | CBI/50/2023 | CBI Vs PRIYANSHU KUMAR | 05-08-2023 | 1 year 2 months 23 days | 05-12-2024 | Charge |
| 333 | CT Cases/13/2023 | KULDEEP YADAV Vs GARVIT SHARMA @ SONU SHARMA | 07-08-2023 | 1 year 2 months 21 days | 13-12-2024 | Misc./ Appearance |
| 334 | CBI/53/2023 | CBI Vs YOGESH AND ORS. | 11-08-2023 | 1 year 2 months 17 days | 13-11-2024 | Order |
| 335 | CBI/60/2023 | CBI Vs M/S JAY POLYCHEM (INDIA) LIMITED AND ORS. | 11-09-2023 | 1 year 1 month 17 days | 02-12-2024 | Misc./ Appearance |
| 336 | CLOR/7/2023 | CBI Vs CLOSURER REPORT (UNKNOWN) | 14-09-2023 | 1 year 1 month 14 days | 25-11-2024 | Misc./ Appearance |
| 337 | MISC CRL/11/2024 | SANJAY SHARMA Vs M/S BGS INTERNATIONAL PUBLIC SCHOOL AND ANR. | 04-10-2023 | 1 year 24 days | 26-11-2024 | Misc./ Appearance |
| 338 | MISC CRL/12/2024 | SANJAY SHARMA Vs M/S BGS INTERNATIONAL PUBLIC SCHOOL AND ANR. | 04-10-2023 | 1 year 24 days | 26-11-2024 | Misc./ Appearance |

| Sr. No. | Cases | Party Name | Date of Registration | Age | Next Date | Next Purpose |
|---------|------------------|---------------------------------------------------------------------------------------------------------------------|----------------------|------------------|------------|-------------------|
| 356 | CBI/29/2024 | CBI Vs M/S SHAKTI BHOG FOODS LTD. AND ORS. | 15-02-2024 | 8 months 13 days | 20-11-2024 | Misc./ Appearance |
| 357 | CBI/30/2024 | CBI Vs M/S M.R. CHAINS PVT. LTD. | 17-02-2024 | 8 months 11 days | 08-11-2024 | Misc./ Appearance |
| 358 | CBI/35/2024 | CBI Vs DINESH BAHADUR SINGH And Others | 23-02-2024 | 8 months 5 days | 16-12-2024 | Misc./ Appearance |
| 359 | CBI/36/2024 | CBI Vs DINESH BAHADUR SINGH AND OTHERS | 23-02-2024 | 8 months 5 days | 16-12-2024 | Misc./ Appearance |
| 360 | CBI/37/2024 | CBI Vs DINESH BAHADUR SINGH | 23-02-2024 | 8 months 5 days | 16-12-2024 | Misc./ Appearance |
| 361 | CBI/38/2024 | CBI Vs DINESH BAHADUR SINGH | 23-02-2024 | 8 months 5 days | 16-12-2024 | Misc./ Appearance |
| 362 | CBI/39/2024 | CBI Vs DINESH BAHADUR SINGH | 23-02-2024 | 8 months 5 days | 16-12-2024 | Misc./ Appearance |
| 363 | CBI/40/2024 | CBI Vs ASHISH GUPTA AND ORS. | 28-02-2024 | 8 months | 05-12-2024 | Misc./ Appearance |
| 364 | CT Cases/3/2024 | SHIKHAR INDOLIA Vs SACHIN DUTTA AND ORS. | 04-03-2024 | 7 months 24 days | 18-12-2024 | Misc./ Appearance |
| 365 | CBI/42/2024 | CBI Vs SUNIL YADAV | 14-03-2024 | 7 months 14 days | 04-12-2024 | Charge |
| 366 | MISC CRL/13/2024 | CBI Vs PRAVEEN GARG AND ORS | 22-03-2024 | 7 months 6 days | 06-11-2024 | Misc./ Arguments |
| 367 | CLOR/3/2024 | CBI Vs CLOSURE REPORT (SATTAR KHAN FAQEER KHAN) | 01-04-2024 | 6 months 27 days | 22-11-2024 | Misc./ Appearance |
| 368 | CBI/52/2024 | CBI Vs M/S J S DESIGNER LIMITED AND ORS. | 12-04-2024 | 6 months 16 days | 25-11-2024 | Misc./ Appearance |
| 369 | CBI/53/2024 | CBI Vs RAKESH GUPTA AND ORS. | 20-04-2024 | 6 months 8 days | 28-11-2024 | Misc./ Appearance |
| 370 | CBI/63/2024 | CBI Vs M/S MANGAL PULSES PVT LTD AND ORS | 01-05-2024 | 5 months 27 days | 09-01-2025 | Misc./ Appearance |
| 371 | CT Cases/11/2024 | COURT THROUGH ITS PRESIDING OFFICER SH. ASHWANI KUMAR SARPAL, SPL JUDGE, CBI-08, RACC, NEW DELHI Vs SUSHIL SACHDEVA | 28-05-2024 | 5 months | 30-11-2024 | Misc./ Appearance |
| 372 | CBI/69/2024 | CBI Vs HARISH NARANG | 05-06-2024 | 4 months 23 days | 23-11-2024 | Misc./ Appearance |

| Sr. No. | Cases | Party Name | Date of Registration | Age | Next Date | Next Purpose |
|---------|---------------------|---------------------------------------------------------------------|----------------------|------------------|------------|-------------------|
| 373 | CBI/77/2024 | CBI Vs RAJU SHARMA | 10-07-2024 | 3 months 18 days | 11-12-2024 | Misc./ Appearance |
| 374 | CBI/78/2024 | CBI Vs MAHESH KUMAR | 10-07-2024 | 3 months 18 days | 11-12-2024 | Misc./ Appearance |
| 375 | CBI/79/2024 | CBI Vs ASHISH KUMAR SINGH | 10-07-2024 | 3 months 18 days | 11-12-2024 | Misc./ Appearance |
| 376 | CBI/81/2024 | CBI Vs M/S. ERA INFRA ENGINEERING LTD. | 24-07-2024 | 3 months 4 days | 06-01-2025 | Misc./ Appearance |
| 377 | MISC CRL/36/2024 | CBI Vs HAJI GULAM NABI NAQASH | 03-08-2024 | 2 months 25 days | 17-12-2024 | Misc./ Appearance |
| 378 | CBI/83/2024 | CBI Vs M/S. AMRAPALI LEISURE VALLEY DEVELOPERS PVT. LTD. AND OTHERS | 03-08-2024 | 2 months 25 days | 18-12-2024 | Misc./ Appearance |
| 379 | MISC CRL/40/2024 | CBI Vs R.K. MEHTA AND OTHERS | 07-08-2024 | 2 months 21 days | 16-11-2024 | Misc./ Appearance |
| 380 | MISC CRL/61/2024 | CBI Vs KISHAN PAL (R S NEEM AND ANR.) | 05-09-2024 | 1 month 23 days | 13-11-2024 | Misc./ Appearance |
| 381 | CBI/84/2024 | CBI Vs RAM SINGH | 07-09-2024 | 1 month 21 days | 29-11-2024 | Misc./ Appearance |
| 382 | CBI/85/2024 | CBI Vs PRAN NATH KHANNA @ P N KHANNA AND ORS. | 09-09-2024 | 1 month 19 days | 29-11-2024 | Misc./ Appearance |
| 383 | MISC CRL/63/2024 | CBI Vs INDRAJIT SABHARWAL | 11-09-2024 | 1 month 17 days | 13-12-2024 | Misc./ Appearance |
| 384 | MISC CRL/71/2024 | CBI Vs ANIL KUMAR GARG (SUNIL KR. GARG) | 21-09-2024 | 1 month 7 days | 26-11-2024 | Misc./ Appearance |
| 385 | CBI/87/2024 | CBI Vs ANKUR KANIK | 23-09-2024 | 1 month 5 days | 20-12-2024 | Misc./ Appearance |
| 386 | MISC CRL/74/2024 | CBI Vs TADAR TANG AND ORS. | 27-09-2024 | 1 month 1 day | 29-10-2024 | Misc./ Appearance |
| 387 | MISC CRL/82/2024 | CBI Vs HARPREET ARORA | 30-09-2024 | 28 days | 19-11-2024 | Misc./ Appearance |
| 388 | MISC CRL/75/2024 | PRAVEEN SHANKAR KAPOOR Vs ATISHI MARLENA AND ANR. | 04-10-2024 | 24 days | 08-11-2024 | Misc./ Appearance |

Annexure-II

Chief Metropolitan Magistrate, Rouse Avenue, New Delhi
 IN THE COURT OF:SH. NISHANT GARG
 Addl. Chief Judicial Magistrate
 Criminal Pending Cases

| Sr. No | Cases | Party Name | Date of Regist | Age | Next Date | Next Purpose | Remarks |
|--------|------------------|--------------------------------------------|----------------|----------------------------|------------|----------------------|---------|
| 1 | CBI/249/2019 | CBI Vs DEEPAK GAURANG | 04-01-1988 | 36 years 9 months 24 days | 05-11-2024 | Misc. cases | |
| 2 | CBI/114/2019 | CBI Vs A.K. NARANG | 06-01-1994 | 30 years 9 months 22 days | 08-11-2024 | Prosecution Evidence | |
| 3 | CBI/55/2019 | CBI Vs SHASHI KAPOOR | 08-02-1996 | 28 years 8 months 20 days | 09-12-2024 | Prosecution Evidence | |
| 4 | CBI/378/2019 | CBI Vs RAVI KANT | 20-08-1996 | 28 years 2 months 8 days | 07-12-2024 | Prosecution Evidence | |
| 5 | CC/1/2019 | CBI Vs HARBIR SINGH HARNOTIA OTHERS | 30-09-1996 | 28 years 28 days | 20-11-2024 | Statement of Accused | |
| 6 | CBI/471/2019 | CBI Vs ASHOK KUMAR NAZ | 18-11-1996 | 27 years 11 months 10 days | 03-12-2024 | Prosecution Evidence | |
| 7 | CBI/256/2019 | CBI Vs MOTILAL CHANDRA | 27-12-1997 | 26 years 10 months 1 day | 16-01-2025 | Prosecution Evidence | |
| 8 | CBI/374/2019 | CBI Vs SAYID ABED ANIS | 10-01-1998 | 26 years 9 months 18 days | 28-10-2024 | Prosecution Evidence | |
| 9 | CBI/58/2019 | CBI Vs MUKHTIAR SINGH ORS | 12-01-1998 | 26 years 9 months 16 days | 23-01-2025 | Misc. cases | |
| 10 | CBI/386/2019 | CBI Vs RAKESH KUMAR SRIVASTAVA | 31-08-1998 | 26 years 1 month 28 days | 07-12-2024 | Prosecution Evidence | |
| 11 | CBI/100/2019 | CBI Vs VINOD KUMAR MITTAL | 15-09-1998 | 26 years 1 month 13 days | 04-11-2024 | Prosecution Evidence | |
| 12 | CBI/390/2019 | CBI Vs RAKESH KUMAR SRIVASTVA | 01-12-1998 | 25 years 10 months 27 days | 07-12-2024 | Prosecution Evidence | |
| 13 | CBI/77/2019 | CBI Vs JAIBHAGWAN SAINI | 17-10-1999 | 25 years 11 days | 12-11-2024 | Prosecution Evidence | |
| 14 | CBI/301/2019 | CBI Vs JAGANNATH D. PARKHI | 23-10-1999 | 25 years 5 days | 21-12-2024 | Prosecution Evidence | |
| 15 | CBI/302/2019 | CBI Vs JAGANNATH D. PARKHI | 23-10-1999 | 25 years 5 days | 21-12-2024 | Prosecution Evidence | |
| 16 | CBI/133/2019 | CBI Vs S K PATHAK ORS | 13-02-2000 | 24 years 8 months 15 days | 06-11-2024 | Charge | |
| 17 | CBI/132/2019 | CBI Vs S K PATHAK ORS | 17-02-2000 | 24 years 8 months 11 days | 06-11-2024 | Charge | |
| 18 | CBI/134/2019 | CBI Vs S K PATHAK ORS | 17-02-2000 | 24 years 8 months 11 days | 06-11-2024 | Charge | |
| 19 | CBI/491/2019 | CBI Vs ASHWANI DHINGRA | 22-06-2000 | 24 years 4 months 6 days | 12-12-2024 | Prosecution Evidence | |
| 20 | CBI/306/2019 | CBI Vs RAKESH SHARMA | 03-08-2000 | 24 years 2 months 25 days | 12-12-2024 | Prosecution Evidence | |
| 21 | CBI/522/2019 | CBI Vs ASHOK KUMAR | 04-09-2000 | 24 years 1 month 24 days | 13-12-2024 | Prosecution Evidence | |
| 22 | CBI/502/2019 | CBI Vs PRADEEP KUMAR BARTHWAL | 17-11-2000 | 23 years 11 months 11 days | 28-10-2024 | Misc./ Arguments | |
| 23 | CBI/60/2019 | CBI Vs MANOJ KUMAR DHINGRA | 21-12-2000 | 23 years 10 months 7 days | 29-10-2024 | Prosecution Evidence | |
| 24 | CBI/121/2019 | CBI Vs ASHWANI KUMAR | 19-02-2001 | 23 years 8 months 9 days | 27-11-2024 | Prosecution Evidence | |
| 25 | CBI/464/2019 | CBI Vs DEVENDER SINGH | 15-03-2001 | 23 years 7 months 13 days | 16-11-2024 | Prosecution Evidence | |
| 26 | CBI/466/2019 | CBI Vs ASHOK KUMAR | 15-03-2001 | 23 years 7 months 13 days | 16-11-2024 | Statement of Accused | |
| 27 | CBI/474/2019 | CBI Vs ASHOK KUMAR RAI | 21-06-2001 | 23 years 4 months 7 days | 11-11-2024 | Misc. cases | |
| 28 | CBI/89/2019 | CBI Vs RAJ KUMAR SOBTI | 16-07-2001 | 23 years 3 months 12 days | 05-11-2024 | Prosecution Evidence | |
| 29 | CBI/250/2019 | CBI Vs ANDALEEP SEHGAL | 09-08-2001 | 23 years 2 months 19 days | 13-01-2025 | Prosecution Evidence | |
| 30 | CBI/467/2019 | CBI Vs RAJ KUMAR SHARMA | 27-09-2001 | 23 years 1 month 1 day | 22-11-2024 | Misc./ Arguments | |
| 31 | CBI/254/2019 | CBI Vs MAHESH KUMAR YADAV | 29-10-2001 | 22 years 11 months 30 days | 09-12-2024 | Prosecution Evidence | |
| 32 | CBI/252/2019 | CBI Vs SOHAIL KHAN ETC(FIR-44201 DARIYA GA | 17-12-2001 | 22 years 10 months 11 days | 25-11-2024 | Misc. cases | |
| 33 | CBI/475/2019 | CBI Vs MRS. KIRAN SETHI | 18-01-2002 | 22 years 9 months 10 days | 21-01-2025 | Prosecution Evidence | |
| 34 | CBI/112/2019 | CBI Vs K.S. DHINGRA ORS. | 28-06-2002 | 22 years 4 months | 08-11-2024 | Charge | |
| 35 | CBI/300/2019 | CBI Vs KRISHAN GOPAL NATESAN | 18-11-2002 | 21 years 11 months 10 days | 22-11-2024 | Prosecution Evidence | |
| 36 | CBI/479/2019 | CBI Vs DAYA SHANKAR SINGH | 28-11-2002 | 21 years 11 months | 23-11-2024 | Charge | |
| 37 | CT Cases/25/2019 | CBI Vs SATNAM SINGH KHANNA ETC | 29-11-2003 | 20 years 10 months 29 days | 07-01-2025 | Prosecution Evidence | |
| 38 | CBI/275/2019 | CBI Vs J R GUPTA | 23-12-2003 | 20 years 10 months 5 days | 05-12-2024 | Prosecution Evidence | |
| 39 | CBI/324/2019 | CBI Vs LIYAKAT ALI @ MIKE | 26-03-2004 | 20 years 7 months 2 days | 05-05-2025 | Prosecution Evidence | |
| 40 | CBI/420/2019 | CBI Vs SURJIT SINGH CHOPRA | 23-07-2004 | 20 years 3 months 5 days | 10-12-2024 | Prosecution Evidence | |
| 41 | CBI/26/2019 | CBI Vs SUBHASH SARRAF | 30-07-2004 | 20 years 2 months 29 days | 28-01-2025 | Prosecution Evidence | |
| 42 | CBI/309/2019 | CBI Vs KUNDAN SINGH | 30-09-2004 | 20 years 28 days | 08-11-2024 | Prosecution Evidence | |
| 43 | CBI/214/2019 | CBI Vs VINAY RAI | 25-10-2004 | 20 years 3 days | 28-11-2024 | Charge | |
| 44 | CBI/503/2019 | CBI Vs KAMRAN AHMAD | 29-10-2004 | 19 years 11 months 30 days | 14-01-2025 | Prosecution Evidence | |
| 45 | CBI/506/2019 | CBI Vs RAMESHWAR TIWARI | 29-10-2004 | 19 years 11 months 30 days | 14-01-2025 | Charge | |
| 46 | CBI/518/2019 | CBI Vs VIKRAMA PRASAD GUPTA | 05-11-2004 | 19 years 11 months 23 days | 14-01-2025 | Prosecution Evidence | |
| 47 | CBI/514/2019 | CBI Vs ARUN KUMAR SINHA | 30-11-2004 | 19 years 10 months 28 days | 21-12-2024 | Charge | |

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| 48 | CBI/358/2019 | CBI Vs J R GUPTA | 31-03-2005 | 19 years 6 months 28 days | 04-11-2024 | Charge | |
| 49 | CBI/468/2019 | CBI Vs VIJENDER SINGH | 21-05-2005 | 19 years 5 months 7 days | 24-01-2025 | Prosecution Evidence | |
| 50 | CBI/92/2019 | CBI Vs NARENDRA GOEL | 31-05-2005 | 19 years 4 months 28 days | 21-12-2024 | Charge | |
| 51 | CBI/465/2019 | CBI Vs RAJENDRA SHARMA | 29-06-2005 | 19 years 3 months 29 days | 23-11-2024 | Misc. cases | |
| 52 | CBI/508/2019 | CBI Vs DEEPAK MALHOTRA | 30-06-2005 | 19 years 3 months 28 days | 20-12-2024 | Prosecution Evidence | |
| 53 | CBI/477/2019 | CBI Vs THOMAS JOSEPH @ WILLIAMS | 24-10-2005 | 19 years 4 days | 19-11-2024 | Misc. cases | |
| 54 | CBI/455/2019 | CBI Vs MOHD. ABDUL HAFEEZ | 30-12-2005 | 18 years 9 months 29 days | 02-12-2024 | Prosecution Evidence | |
| 55 | CBI/156/2019 | CBI Vs SH. RAMAN AGGARWAL | 01-01-2006 | 18 years 9 months 27 days | 29-10-2024 | Charge | |
| 56 | CBI/438/2019 | CBI Vs SOHAN PAL | 13-03-2006 | 18 years 7 months 15 days | 23-12-2024 | Misc. cases | |
| 57 | CBI/288/2019 | CBI Vs BRIJESH KUMAR TIWARI | 31-03-2006 | 18 years 6 months 28 days | 01-02-2025 | Prosecution Evidence | |
| 58 | CR Cases/45/2019 | CBI Vs SANJAY KUMAR ETC | 26-04-2006 | 18 years 6 months 2 days | 06-11-2024 | Prosecution Evidence | |
| 59 | CBI/434/2019 | CBI Vs ABDUL KALAM AZAD | 27-04-2006 | 18 years 6 months 1 day | 13-11-2024 | Misc./ Appearance | |
| 60 | CBI/299/2019 | CBI Vs SATISH KUMAR GUPTA | 25-05-2006 | 18 years 5 months 3 days | 02-12-2024 | Prosecution Evidence | |
| 61 | CBI/94/2019 | CBI Vs JEET RAM | 03-07-2006 | 18 years 3 months 25 days | 07-11-2024 | Defence Evidence | |
| 62 | CBI/15/2019 | CBI Vs VIJAY KUMAR CHOPRA | 24-08-2006 | 18 years 2 months 4 days | 07-12-2024 | Prosecution Evidence | |
| 63 | CBI/2/2019 | CBI Vs PRAMOD KUMAR BHARGAVA | 02-09-2006 | 18 years 1 month 26 days | 06-11-2024 | Misc. cases | |
| 64 | CBI/325/2019 | CBI Vs ABDUL KARIM TELGI ETC (FIR 60402 HA | 17-10-2006 | 18 years 11 days | 28-10-2024 | Prosecution Evidence | |
| 65 | CBI/81/2019 | CBI Vs DEVI RAM | 23-12-2006 | 17 years 10 months 5 days | 19-11-2024 | Prosecution Evidence | |
| 66 | CBI/347/2019 | CBI Vs PREM NARAIN SHARMA | 23-12-2006 | 17 years 10 months 5 days | 06-11-2024 | Prosecution Evidence | |
| 67 | CBI/147/2019 | CBI Vs PREM NARAIN SHARMA | 26-04-2007 | 17 years 6 months 2 days | 06-11-2024 | Prosecution Evidence | |
| 68 | CBI/329/2019 | CBI Vs SHANTI SWAROOP | 16-07-2007 | 17 years 3 months 12 days | 29-11-2024 | Prosecution Evidence | |
| 69 | CR Cases/47/2019 | CBI Vs NARENDER KUMAR MITTAL | 19-07-2007 | 17 years 3 months 9 days | 18-11-2024 | Charge | |
| 70 | CBI/78/2019 | CBI Vs NARENDER KUMAR MITTAL | 19-07-2007 | 17 years 3 months 9 days | 18-11-2024 | Charge | |
| 71 | CBI/22/2019 | Central Bureau of Investigation Vs ASHOK KUM | 31-07-2007 | 17 years 2 months 28 days | 25-11-2024 | Prosecution Evidence | |
| 72 | CBI/377/2019 | CBI Vs SUMER CHAND GUPTA | 20-12-2007 | 16 years 10 months 8 days | 13-01-2025 | Prosecution Evidence | |
| 73 | CR Cases/112/2019 | CBI Vs RAJIV NAGPAL ETC. | 24-12-2007 | 16 years 10 months 4 days | 29-10-2024 | Prosecution Evidence | |
| 74 | CBI/232/2019 | CBI Vs GURUBACHAN SINGH ETC.7 | 24-12-2007 | 16 years 10 months 4 days | 30-11-2024 | Charge | |
| 75 | CBI/509/2019 | CBI Vs GYAN CHAND AGGARWAL | 30-12-2007 | 16 years 9 months 29 days | 17-01-2025 | Misc./ Appearance | |
| 76 | CBI/159/2019 | CBI Vs PRADEEP S MEHTA | 31-12-2007 | 16 years 9 months 28 days | 30-11-2024 | Prosecution Evidence | |
| 77 | CBI/101/2019 | CBI Vs U.K.JOSHI | 07-01-2008 | 16 years 9 months 21 days | 19-11-2024 | Charge | |
| 78 | CR Cases/102/2019 | CBI Vs PARMANAND AGGARWAL | 27-06-2008 | 16 years 4 months 1 day | 17-12-2024 | Prosecution Evidence | |
| 79 | CBI/227/2019 | CBI Vs RUPESH KUMAR | 01-07-2008 | 16 years 3 months 27 days | 04-02-2025 | Prosecution Evidence | |
| 80 | CBI/259/2019 | CBI Vs DALBIR SINGH ETC. (BELUR C.G.H.S) (9) | 14-07-2008 | 16 years 3 months 14 days | 18-12-2024 | Prosecution Evidence | |
| 81 | CBI/70/2019 | CBI Vs VIJAY KUMAR JAIN | 20-10-2008 | 16 years 8 days | 07-11-2024 | Prosecution Evidence | |
| 82 | CR Cases/115/2019 | STATE Vs G.D.BANSAL | 02-01-2009 | 15 years 9 months 26 days | 02-12-2024 | Charge | |
| 83 | CBI/16/2021 | CBI Vs VEENA AGGARWAL AND ORS. | 28-05-2009 | 15 years 5 months | 22-01-2025 | Misc. cases | |
| 84 | CBI/34/2019 | CBI Vs BILKIS BEGUM (COMPLAINANT) CLOUSU | 02-07-2009 | 15 years 3 months 26 days | 11-11-2024 | Arguments | |
| 85 | CBI/17/2021 | CBI Vs ANKUR AGGARWAL | 30-10-2009 | 14 years 11 months 29 days | 22-01-2025 | Misc. cases | |
| 86 | CR Cases/81/2019 | CBI Vs DHARAM NATH MAHTO | 23-12-2009 | 14 years 10 months 5 days | 08-11-2024 | Misc. cases | |
| 87 | CR Cases/110/2019 | CBI Vs JITENDER PATHAK | 23-12-2009 | 14 years 10 months 5 days | 12-11-2024 | Prosecution Evidence | |
| 88 | CR Cases/111/2019 | CBI Vs SHEIKH MOHAMMAD KHALID | 23-12-2009 | 14 years 10 months 5 days | 06-11-2024 | Prosecution Evidence | |
| 89 | CBI/233/2019 | CBI Vs REETA HANDA ETC | 16-04-2010 | 14 years 6 months 12 days | 19-11-2024 | Prosecution Evidence | |
| 90 | CR Cases/57/2019 | CBI Vs HUKUM CHAND ETC | 21-09-2010 | 14 years 1 month 7 days | 22-11-2024 | Prosecution Evidence | |
| 91 | CBI/314/2019 | CBI Vs RAJA RAM | 29-09-2010 | 14 years 29 days | 18-01-2025 | Misc./ Appearance | |
| 92 | CBI/355/2019 | CBI Vs KRISHAN LAL | 30-09-2010 | 14 years 28 days | 29-11-2024 | Prosecution Evidence | |
| 93 | CR Cases/78/2019 | CBI Vs VIJAY PAL SINGH NAIN | 18-10-2010 | 14 years 10 days | 05-12-2024 | Prosecution Evidence | |
| 94 | CR Cases/64/2019 | CBI Vs HARJEET SINGH BEDI | 14-12-2010 | 13 years 10 months 14 days | 06-11-2024 | Misc./ Appearance | |
| 95 | CR Cases/58/2019 | CBI Vs BALVINDER KUMAR | 24-12-2010 | 13 years 10 months 4 days | 16-11-2024 | Prosecution Evidence | |
| 96 | CR Cases/36/2019 | CBI Vs NIKHIL GOSAIN | 28-02-2011 | 13 years 8 months | 07-01-2025 | Prosecution Evidence | |
| 97 | CR Cases/87/2019 | CBI Vs THOMTE THANGRUAI | 30-03-2011 | 13 years 6 months 29 days | 19-12-2024 | Prosecution Evidence | |
| 98 | CBI/16/2019 | CBI Vs MS CHEMITO TECHNOLOGIES PVT. LTD. | 31-05-2011 | 13 years 4 months 28 days | 22-01-2025 | Prosecution Evidence | |
| 99 | CR Cases/94/2019 | CBI Vs NARENDER KUMAR | 03-06-2011 | 13 years 4 months 25 days | 27-11-2024 | Prosecution Evidence | |

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| 100 | CBI/126/2019 | CBI Vs MS SIVANIKKA ENTERPRISES | 19-07-2011 | 13 years 3 months 9 days | 25-11-2024 | Charge | |
| 101 | CBI/127/2019 | CBI Vs MS SIVANIKKA ENTERPRISES | 19-07-2011 | 13 years 3 months 9 days | 25-11-2024 | Charge | |
| 102 | CR Cases/63/2019 | CBI Vs RAJIV GHATAK AND OTHERS | 01-09-2011 | 13 years 1 month 27 days | 23-11-2024 | Prosecution Evidence | |
| 103 | CBI/72/2019 | CBI Vs RAJESH DHIRAJ LAL SONI | 01-11-2011 | 12 years 11 months 27 days | 14-11-2024 | Charge | |
| 104 | CR Cases/93/2019 | CBI Vs KAMAL NAIN DODEGA ETC. | 30-11-2011 | 12 years 10 months 28 days | 06-11-2024 | Charge | |
| 105 | CBI/69/2019 | CBI Vs LEE SANGMIN @ HWAS SOO KIM @ KIM | 01-12-2011 | 12 years 10 months 27 days | 21-01-2025 | Misc./ Appearance | |
| 106 | CBI/520/2019 | CBI Vs Sandeep Oberoi@ Monty and ors | 01-12-2011 | 12 years 10 months 27 days | 05-11-2024 | Prosecution Evidence | |
| 107 | CBI/331/2019 | CBI Vs PANKAJ CHAWLA | 02-01-2012 | 12 years 9 months 26 days | 08-11-2024 | Prosecution Evidence | |
| 108 | CR Cases/113/2019 | CBI Vs MOHAN BHARTI | 16-03-2012 | 12 years 7 months 12 days | 30-01-2025 | Prosecution Evidence | |
| 109 | CBI/140/2019 | CBI Vs CHANDER WADHWA | 19-04-2012 | 12 years 6 months 9 days | 29-01-2025 | Prosecution Evidence | |
| 110 | CBI/478/2019 | CBI Vs MAHIPAL SINGH | 02-07-2012 | 12 years 3 months 26 days | 13-11-2024 | Misc. Arguments | |
| 111 | CBI/507/2019 | CBI Vs MAHIPAL SINGH | 02-07-2012 | 12 years 3 months 26 days | 26-11-2024 | Misc./ Appearance | |
| 112 | CBI/354/2019 | CBI Vs MANISH SHARMA | 05-07-2012 | 12 years 3 months 23 days | 23-01-2025 | Prosecution Evidence | |
| 113 | CBI/353/2019 | CBI Vs MANISH SHARMA ORS. | 16-08-2012 | 12 years 2 months 12 days | 27-11-2024 | Misc. cases | |
| 114 | CBI/385/2019 | CBI Vs BASANT NORATANMAL SINGHVI ETC. | 28-08-2012 | 12 years 2 months | 22-11-2024 | Misc./ Arguments | |
| 115 | CBI/418/2019 | CBI Vs GANESH B. LAKSHMI | 30-08-2012 | 12 years 1 month 29 days | 23-01-2025 | Prosecution Evidence | |
| 116 | CBI/373/2019 | CBI Vs MAHIPAL SINGH | 03-12-2012 | 11 years 10 months 25 days | 05-12-2024 | Charge | |
| 117 | CBI/73/2019 | CBI Vs ALKA RASTOGI | 17-12-2012 | 11 years 10 months 11 days | 28-11-2024 | Prosecution Evidence | |
| 118 | CBI/74/2019 | CBI Vs YOGANDER KUMAR ANR | 17-12-2012 | 11 years 10 months 11 days | 29-11-2024 | Misc./ Arguments | |
| 119 | CBI/83/2019 | CBI Vs HARVINDER SINGH | 17-12-2012 | 11 years 10 months 11 days | 28-11-2024 | Prosecution Evidence | |
| 120 | CBI/84/2019 | CBI Vs MOHD RAFEEQ | 17-12-2012 | 11 years 10 months 11 days | 28-11-2024 | Prosecution Evidence | |
| 121 | CBI/98/2019 | CBI Vs A S MOHAMMAD | 17-12-2012 | 11 years 10 months 11 days | 03-02-2025 | Prosecution Evidence | |
| 122 | CBI/99/2019 | CBI Vs D.S. MEHNDIRATTA AND ANOTHER | 17-12-2012 | 11 years 10 months 11 days | 12-11-2024 | Misc. cases | |
| 123 | CBI/327/2019 | CBI Vs VIRENDER | 17-12-2012 | 11 years 10 months 11 days | 03-12-2024 | Charge | |
| 124 | CBI/328/2019 | CBI Vs SHAN MAUHAMMAD | 17-12-2012 | 11 years 10 months 11 days | 03-12-2024 | Charge | |
| 125 | CBI/330/2019 | CBI Vs MUKESH JAIN ANR | 17-12-2012 | 11 years 10 months 11 days | 03-12-2024 | Charge | |
| 126 | CR Cases/88/2019 | CBI Vs CLOSURE REPORT (J.V. INDUSTRIES LTD. | 28-12-2012 | 11 years 10 months | 23-12-2024 | Misc./ Arguments | |
| 127 | CR Cases/99/2019 | CBI Vs CLOSURE REPORT (FAKE CBI REPORT CA | 05-01-2013 | 11 years 9 months 23 days | 16-11-2024 | Misc./ Appearance | |
| 128 | CBI/414/2019 | CBI Vs SUKANTO DAS | 12-03-2013 | 11 years 7 months 16 days | 18-11-2024 | Prosecution Evidence | |
| 129 | CBI/379/2019 | CBI Vs KANGAYAM CHENNIAPPA PALANISAMY | 08-07-2013 | 11 years 3 months 20 days | 13-01-2025 | Charge | |
| 130 | CBI/316/2019 | CBI Vs IRSHAD PASHA ORS | 21-12-2013 | 10 years 10 months 7 days | 16-11-2024 | Charge | |
| 131 | CT Cases/26/2019 | CBI Vs AMRENDRA KUMAR | 08-01-2014 | 10 years 9 months 20 days | 11-11-2024 | Prosecution Evidence | |
| 132 | CBI/391/2019 | CBI Vs GANESH JHA | 26-05-2014 | 10 years 5 months 2 days | 06-12-2024 | Charge | |
| 133 | CBI/361/2019 | CBI Vs RAJU SINGH MALIK@RAJIV ORS. | 01-09-2014 | 10 years 1 month 27 days | 07-11-2024 | Misc. cases | |
| 134 | CBI/104/2019 | CBI Vs RAJESH KUMAR JAIN | 24-12-2014 | 9 years 10 months 4 days | 16-11-2024 | Prosecution Evidence | |
| 135 | CBI/105/2019 | CBI Vs RAJESH KUMAR JAIN | 24-12-2014 | 9 years 10 months 4 days | 16-11-2024 | Prosecution Evidence | |
| 136 | CBI/137/2019 | CBI Vs VIJAYA KATARIA | 24-12-2014 | 9 years 10 months 4 days | 19-11-2024 | Misc./ Arguments | |
| 137 | CBI/141/2019 | CBI Vs RAJESH AGNIHOTRI | 26-12-2014 | 9 years 10 months 2 days | 28-11-2024 | Charge | |
| 138 | CBI/228/2019 | CBI Vs GANESH JHA | 28-01-2015 | 9 years 9 months | 06-12-2024 | Charge | |
| 139 | CBI/229/2019 | CBI Vs GANESH JHA | 28-01-2015 | 9 years 9 months | 06-12-2024 | Charge | |
| 140 | CBI/230/2019 | CBI Vs GANESH JHA | 28-01-2015 | 9 years 9 months | 06-12-2024 | Charge | |
| 141 | CBI/231/2019 | CBI Vs GANESH JHA ETC | 28-01-2015 | 9 years 9 months | 06-12-2024 | Charge | |
| 142 | CBI/417/2019 | CBI Vs BAJRANG GUPTA | 21-02-2015 | 9 years 8 months 7 days | 27-11-2024 | Charge | |
| 143 | CBI/66/2019 | MOHD RASHID Vs CBI | 23-02-2015 | 9 years 8 months 5 days | 11-11-2024 | Misc. Arguments | |
| 144 | CBI/408/2019 | CBI Vs BAJRANG GUPTA | 02-03-2015 | 9 years 7 months 26 days | 27-11-2024 | Charge | |
| 145 | CBI/211/2019 | CBI Vs MERRYLAND HOSPITAL | 31-03-2015 | 9 years 6 months 28 days | 09-12-2024 | Charge | |
| 146 | CBI/372/2019 | CBI Vs PRASHANT KUMAR JHA | 27-04-2015 | 9 years 6 months 1 day | 05-02-2025 | Charge | |
| 147 | CBI/157/2019 | CBI Vs KAPIL WALIA AND ANR | 28-04-2015 | 9 years 6 months | 16-11-2024 | Prosecution Evidence | |
| 148 | CBI/10/2019 | CBI Vs DEEPAK GOYAL | 01-05-2015 | 9 years 5 months 27 days | 12-11-2024 | Prosecution Evidence | |
| 149 | CBI/376/2019 | CBI Vs CHAND JYOTI KUMARI | 18-06-2015 | 9 years 4 months 10 days | 14-11-2024 | Prosecution Evidence | |
| 150 | CBI/326/2019 | STATE Vs PRERNA JAIN ORS. | 01-07-2015 | 9 years 3 months 27 days | 03-02-2025 | Misc. cases | |
| 151 | CBI/436/2019 | CBI Vs MS MEHAK METALS PVT LTD. | 02-07-2015 | 9 years 3 months 26 days | 29-11-2024 | Charge | |

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| 152 | CBI/87/2019 | CBI Vs ANUJ GUPTA ORS. | 10-07-2015 | 9 years 3 months 18 days | 06-01-2025 | Prosecution Evidence |
| 153 | CBI/360/2019 | CBI Vs NITIN KUMAR ARORA ETC. | 01-09-2015 | 9 years 1 month 27 days | 20-11-2024 | Prosecution Evidence |
| 154 | CBI/242/2019 | CBI Vs AMIT ARORA ETC | 10-09-2015 | 9 years 1 month 18 days | 06-12-2024 | Prosecution Evidence |
| 155 | CBI/501/2019 | CBI Vs AJAY GOEL ORS | 04-11-2015 | 8 years 11 months 24 days | 12-12-2024 | Charge |
| 156 | CBI/29/2019 | Central Bureau of Investigation Vs GHANSHY | 08-12-2015 | 8 years 10 months 20 days | 27-11-2024 | Charge |
| 157 | CBI/6/2019 | CBI Vs DEEPAK KUMAR @ DEEPAK KUMAR YADA | 15-02-2016 | 8 years 8 months 13 days | 25-11-2024 | Prosecution Evidence |
| 158 | CBI/7/2019 | CBI Vs DEEPAK KUMAR @ DEEPAK KUMAR YADA | 15-02-2016 | 8 years 8 months 13 days | 25-11-2024 | Prosecution Evidence |
| 159 | CBI/8/2019 | CBI Vs DEEPAK KUMAR @ DEEPAK KUMAR YADA | 15-02-2016 | 8 years 8 months 13 days | 25-11-2024 | Prosecution Evidence |
| 160 | CBI/9/2019 | CBI Vs DEEPAK KUMAR @ DEEPAK KUMAR YADA | 15-02-2016 | 8 years 8 months 13 days | 25-11-2024 | Prosecution Evidence |
| 161 | CBI/472/2019 | CBI Vs MAHIPAL SINGH | 25-02-2016 | 8 years 8 months 3 days | 08-11-2024 | Charge |
| 162 | CBI/422/2019 | CBI Vs ANIRUDH PARSAD PANDEY | 31-03-2016 | 8 years 6 months 28 days | 12-02-2025 | Charge |
| 163 | CBI/174/2019 | CBI Vs R.P SINGHAL | 19-05-2016 | 8 years 5 months 9 days | 20-12-2024 | Misc./ Appearance |
| 164 | CBI/421/2019 | CBI Vs PARMINDER SINGH | 31-05-2016 | 8 years 4 months 28 days | 28-01-2025 | Charge |
| 165 | CBI/45/2019 | CBI Vs SANU VERMA | 17-06-2016 | 8 years 4 months 11 days | 21-01-2025 | Prosecution Evidence |
| 166 | CBI/148/2019 | CBI Vs NITIN KUMAR ARORA ETC | 26-06-2016 | 8 years 4 months 2 days | 10-12-2024 | Prosecution Evidence |
| 167 | CR Cases/41/2019 | CBI Vs Ishma Arora | 29-06-2016 | 8 years 3 months 29 days | 03-12-2024 | Prosecution Evidence |
| 168 | CR Cases/42/2019 | CBI Vs Ishma Arora | 29-06-2016 | 8 years 3 months 29 days | 10-02-2025 | Prosecution Evidence |
| 169 | CR Cases/43/2019 | CBI Vs M/s Rock Hudson Clothing (I) Pvt. Ltd. | 29-06-2016 | 8 years 3 months 29 days | 05-11-2024 | Charge |
| 170 | CR Cases/44/2019 | CBI Vs Nitin Kumar Arora | 29-06-2016 | 8 years 3 months 29 days | 05-02-2025 | Charge |
| 171 | CR Cases/106/2019 | CBI Vs CLOSURE REPORT(K.C. PALANISAMI LOA | 01-07-2016 | 8 years 3 months 27 days | 13-01-2025 | Misc. Arguments |
| 172 | CR Cases/53/2019 | CBI Vs KHUSHI MOHAMMED SHEIKH ORS | 08-07-2016 | 8 years 3 months 20 days | 20-01-2025 | Charge |
| 173 | CBI/136/2019 | CBI Vs Raman Gupta | 02-08-2016 | 8 years 2 months 26 days | 20-11-2024 | Charge |
| 174 | CBI/409/2019 | CBI Vs DEEPAK SINGH @ DEEPAK @ PAKORI | 05-09-2016 | 8 years 1 month 23 days | 26-11-2024 | Prosecution Evidence |
| 175 | CBI/260/2019 | CBI Vs SANJEEV ARORA | 06-09-2016 | 8 years 1 month 22 days | 10-01-2025 | Prosecution Evidence |
| 176 | CBI/510/2019 | Central Bureau of Investigation Vs ISRAFIL LAS | 09-09-2016 | 8 years 1 month 19 days | 07-11-2024 | Misc. cases |
| 177 | CBI/24/2019 | CBI Vs NITIN KUMAR ARORA | 28-09-2016 | 8 years 1 month | 16-01-2025 | Charge |
| 178 | CBI/405/2019 | CBI Vs VIJAY KUMAR JULKA | 29-09-2016 | 8 years 29 days | 25-01-2025 | Charge |
| 179 | CBI/273/2019 | CBI Vs CHANDER PARKASH PABREJA | 01-10-2016 | 8 years 27 days | 14-11-2024 | Misc./ Appearance |
| 180 | CBI/476/2019 | CBI Vs SHASHANK SHUKLA | 05-10-2016 | 8 years 23 days | 14-01-2025 | Prosecution Evidence |
| 181 | CBI/67/2019 | CBI Vs KHUSHI MOHAMMED SHEIKH | 06-10-2016 | 8 years 22 days | 20-01-2025 | Prosecution Evidence |
| 182 | CBI/135/2019 | CBI Vs KHUSHI MOHAMMED SHEIKH AND ANR | 07-10-2016 | 8 years 21 days | 20-01-2025 | Charge |
| 183 | CBI/381/2019 | CBI Vs KHUSHI MD. SHEIKH | 17-10-2016 | 8 years 11 days | 20-01-2025 | Prosecution Evidence |
| 184 | CBI/380/2019 | CBI Vs CLOSURE REPORT | 19-10-2016 | 8 years 9 days | 21-01-2025 | Misc./ Appearance |
| 185 | CBI/47/2019 | CBI Vs ANAND KUMAR MAURYA | 25-10-2016 | 8 years 3 days | 26-11-2024 | Prosecution Evidence |
| 186 | CBI/48/2019 | CBI Vs PAPPU KUMAR | 25-10-2016 | 8 years 3 days | 26-11-2024 | Prosecution Evidence |
| 187 | CBI/49/2019 | CBI Vs PAWAN KUMAR | 25-10-2016 | 8 years 3 days | 26-11-2024 | Prosecution Evidence |
| 188 | CBI/50/2019 | CBI Vs RAJEEV RANJAN | 25-10-2016 | 8 years 3 days | 26-11-2024 | Prosecution Evidence |
| 189 | CBI/51/2019 | CBI Vs RISHI NATH PRASHAD | 25-10-2016 | 8 years 3 days | 26-11-2024 | Prosecution Evidence |
| 190 | CBI/293/2019 | CBI Vs JOGINDER@JOGIYA | 14-12-2016 | 7 years 10 months 14 days | 19-11-2024 | Charge |
| 191 | CBI/64/2019 | STATE Vs ISHMA ARORA | 16-12-2016 | 7 years 10 months 12 days | 23-01-2025 | Charge |
| 192 | CBI/429/2019 | CBI Vs SUNIL LAMBA | 21-12-2016 | 7 years 10 months 7 days | 10-12-2024 | Charge |
| 193 | CBI/274/2019 | CBI Vs CHANDER PRAKASH PABREJA | 26-12-2016 | 7 years 10 months 2 days | 14-11-2024 | Misc./ Appearance |
| 194 | CBI/430/2019 | CBI Vs GOURAV MALIK | 26-12-2016 | 7 years 10 months 2 days | 04-11-2024 | Prosecution Evidence |
| 195 | CBI/399/2019 | CBI Vs PRADEEP GOYAL | 02-01-2017 | 7 years 9 months 26 days | 26-11-2024 | Charge |
| 196 | CBI/234/2019 | CBI Vs HANIF MOHAMMAD | 04-02-2017 | 7 years 8 months 24 days | 16-01-2025 | Misc./ Appearance |
| 197 | CBI/480/2019 | CBI Vs DINESH SINGH @ DHANIA | 07-02-2017 | 7 years 8 months 21 days | 09-01-2025 | Prosecution Evidence |
| 198 | CBI/415/2019 | CBI Vs SAYED MEHRAJ etc. | 04-03-2017 | 7 years 7 months 24 days | 13-11-2024 | Misc. cases |
| 199 | CBI/175/2019 | CBI Vs SHYAMAL DUTTA @ DR. SHYAMAL DUTTA | 13-04-2017 | 7 years 6 months 15 days | 19-11-2024 | Prosecution Evidence |
| 200 | CBI/262/2019 | CBI Vs Tiamiyu Adedamola Williams | 16-06-2017 | 7 years 4 months 12 days | 16-12-2024 | Misc./ Appearance |
| 201 | CBI/396/2019 | CBI Vs MOOL CHAND GUPTA | 04-07-2017 | 7 years 3 months 24 days | 02-12-2024 | Charge |
| 202 | CBI/516/2019 | CBI Vs SUNNY TOMAR | 01-08-2017 | 7 years 2 months 27 days | 11-11-2024 | Prosecution Evidence |
| 203 | CBI/406/2019 | CBI Vs BHASKAR TIWARI ALIAS SAMEER TIWARI | 10-08-2017 | 7 years 2 months 18 days | 25-11-2024 | Misc./ Arguments |

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| 204 | CBI/187/2019 | CBI Vs CLOSURE REPORT | 24-08-2017 | 7 years 2 months 4 days | 30-01-2025 | Misc./ Appearance | |
| 205 | CBI/441/2019 | CBI Vs BINEESH DEVADASAN ETC. | 24-08-2017 | 7 years 2 months 4 days | 21-11-2024 | Charge | |
| 206 | CBI/263/2019 | CBI Vs TIAMIYU ADEDAMOLA WILLIAMS | 31-08-2017 | 7 years 1 month 28 days | 16-12-2024 | Charge | |
| 207 | CBI/189/2019 | CBI Vs PARVESH JAIN | 22-09-2017 | 7 years 1 month 6 days | 05-02-2025 | Prosecution Evidence | |
| 208 | CBI/190/2019 | CBI Vs MOHD. SALIM @ RAKESH CHAUHAN @ S | 27-09-2017 | 7 years 1 month 1 day | 31-01-2025 | Misc./ Arguments | |
| 209 | CBI/111/2019 | CBI Vs TIAMIYU ADEDAMOLA ADEDOLAPO WILL | 11-10-2017 | 7 years 17 days | 16-12-2024 | Charge | |
| 210 | CBI/400/2019 | CBI Vs GANESH CHOUDHARY | 06-12-2017 | 6 years 10 months 22 days | 13-11-2024 | Prosecution Evidence | |
| 211 | CBI/398/2019 | CBI Vs RAJESH BHAMBRI AND ORS | 07-12-2017 | 6 years 10 months 21 days | 26-11-2024 | Charge | |
| 212 | CBI/238/2019 | CBI Vs CLOSURE REPORT(POOJA MISHRA MURD | 12-12-2017 | 6 years 10 months 16 days | 20-12-2024 | Prosecution Evidence | |
| 213 | CBI/217/2019 | CBI Vs CLOSURE REPORT (SHIVANI MURDER CA | 23-12-2017 | 6 years 10 months 5 days | 23-12-2024 | Misc. Arguments | |
| 214 | CBI/412/2019 | CBI Vs MILO @ MALAWANTI | 23-12-2017 | 6 years 10 months 5 days | 31-01-2025 | Misc./ Appearance | |
| 215 | CBI/130/2019 | CBI Vs PINTU KUMAR ALIAS SAKET KUMAR | 05-01-2018 | 6 years 9 months 23 days | 27-01-2025 | Prosecution Evidence | |
| 216 | CBI/173/2019 | CBI Vs AJAY ARORA | 10-01-2018 | 6 years 9 months 18 days | 18-12-2024 | Charge | |
| 217 | CBI/370/2019 | CBI Vs PINTU KUMAR@SAKET KUMAR | 16-01-2018 | 6 years 9 months 12 days | 27-01-2025 | Prosecution Evidence | |
| 218 | CBI/413/2019 | CBI Vs ONYEBUCHI PAUL OFOKE | 29-03-2018 | 6 years 6 months 30 days | 16-12-2024 | Misc. cases | |
| 219 | CBI/199/2019 | CBI Vs Jagmohan Singh Rana | 16-04-2018 | 6 years 6 months 12 days | 21-01-2025 | Misc./ Appearance | |
| 220 | CBI/155/2019 | CBI Vs SHREE GOPALA IRON INDIA PVT. LTD. | 06-07-2018 | 6 years 3 months 22 days | 04-02-2025 | Charge | |
| 221 | CBI/191/2019 | CBI Vs AJAY KUMAR PANDEY | 28-08-2018 | 6 years 2 months | 31-01-2025 | Charge | |
| 222 | CBI/198/2019 | CBI Vs SUBHASH WADHWA | 04-09-2018 | 6 years 1 month 24 days | 13-11-2024 | Charge | |
| 223 | CBI/65/2019 | CBI Vs SUBODH DALAL | 24-12-2018 | 5 years 10 months 4 days | 11-11-2024 | Misc./ Appearance | |
| 224 | CBI/169/2019 | CBI Vs NAVISTAR CORPORATION PVT. LTD | 04-01-2019 | 5 years 9 months 24 days | 23-11-2024 | Misc./ Appearance | |
| 225 | CBI/28/2021 | CBI (STATE) Vs KULDEEP SINGH SENGER AND C | 14-10-2019 | 5 years 14 days | 10-01-2025 | Prosecution Evidence | |
| 226 | CBI/1/2020 | CBI Vs IQBAL K. | 06-01-2020 | 4 years 9 months 22 days | 08-11-2024 | Charge | |
| 227 | CBI/2/2020 | CBI Vs KASHI NATH TIWARI | 07-01-2020 | 4 years 9 months 21 days | 25-11-2024 | Charge | |
| 228 | CBI/3/2020 | CBI Vs BALRAJ SINGH | 07-01-2020 | 4 years 9 months 21 days | 11-12-2024 | Charge | |
| 229 | CBI/4/2020 | CBI Vs AHTISHAM FAROOQ | 08-01-2020 | 4 years 9 months 20 days | 07-12-2024 | Misc./ Appearance | |
| 230 | CBI/5/2020 | CBI Vs AMIT VIKRAM TIWARI | 16-01-2020 | 4 years 9 months 12 days | 28-01-2025 | Misc./ Appearance | |
| 231 | CBI/9/2020 | CBI Vs M/S. CATMOSS RETAIL PVT. LTD. | 07-02-2020 | 4 years 8 months 21 days | 28-11-2024 | Misc./ Arguments | |
| 232 | CBI/13/2020 | CBI Vs M/S. I.C. TEXTILES LTD. | 29-07-2020 | 4 years 2 months 30 days | 05-12-2024 | Misc./ Appearance | |
| 233 | CBI/25/2020 | CBI Vs CLOSURE REPORT | 11-09-2020 | 4 years 1 month 17 days | 07-12-2024 | Misc./ Appearance | |
| 234 | CBI/5/2021 | CBI Vs M/s. R. S. FOUNDATION TRUST AND ORS | 04-01-2021 | 3 years 9 months 24 days | 07-11-2024 | Misc./ Appearance | |
| 235 | CBI/9/2021 | CBI Vs KUSH SURI | 16-01-2021 | 3 years 9 months 12 days | 21-11-2024 | Misc. cases | |
| 236 | CBI/21/2021 | CBI Vs KIPA KAHA @ KIPA RAJA AND ANR | 06-09-2021 | 3 years 1 month 22 days | 16-12-2024 | Charge | |
| 237 | CBI/25/2021 | CBI Vs KUNWAR BAHADUR SINGH | 04-10-2021 | 3 years 24 days | 07-11-2024 | Prosecution Evidence | |
| 238 | CBI/24/2021 | CBI Vs PAWAN KUMAR and others | 05-10-2021 | 3 years 23 days | 05-12-2024 | Charge | |
| 239 | CBI/36/2021 | CBI Vs M/S. THE CRAFT HARVESH AND IMRAN R | 23-12-2021 | 2 years 10 months 5 days | 17-01-2025 | Prosecution Evidence | |
| 240 | CBI/2/2022 | CBI Vs LALIT DAVID DEAN AND ORS | 03-01-2022 | 2 years 9 months 25 days | 22-01-2025 | Misc./ Appearance | |
| 241 | CBI/3/2022 | CBI Vs SURESH NAGAR AND ANR | 03-01-2022 | 2 years 9 months 25 days | 20-01-2025 | Misc./ Appearance | |
| 242 | CBI/4/2022 | CBI Vs M/S GALAXY RIDER SEELAMPUR, DELHI | 03-01-2022 | 2 years 9 months 25 days | 11-02-2025 | Prosecution Evidence | |
| 243 | CBI/5/2022 | CBI Vs MOHAMMAD MUSTAFA @ ARSH QURESH | 03-01-2022 | 2 years 9 months 25 days | 16-01-2025 | Prosecution Evidence | |
| 244 | CBI/6/2022 | CBI Vs PRINCE SHARMA AND ANR | 03-01-2022 | 2 years 9 months 25 days | 06-12-2024 | Misc./ Appearance | |
| 245 | CBI/9/2022 | CBI Vs AAKAR PATEL@Aakar Anil Patel | 07-01-2022 | 2 years 9 months 21 days | 12-11-2024 | Misc. cases | |
| 246 | CBI/18/2022 | CBI Vs M/S DELUXE COLD STORAGE AND FLOOR | 18-02-2022 | 2 years 8 months 10 days | 04-11-2024 | Misc./ Appearance | |
| 247 | CBI/22/2022 | CBI Vs SANJAY KUMAR @ SANJAY KUMAR SEHRA | 02-03-2022 | 2 years 7 months 26 days | 28-11-2024 | Misc. cases | |
| 248 | CBI/24/2022 | CBI Vs DEEPAK KUMAR @ RAJESH KUMAR CHAW | 03-03-2022 | 2 years 7 months 25 days | 04-01-2025 | Charge | |
| 249 | CBI/25/2022 | CBI Vs ARUN TULI | 07-03-2022 | 2 years 7 months 21 days | 07-11-2024 | Misc./ Appearance | |
| 250 | CBI/26/2022 | CBI Vs NAVJEET SINGH CHADHA AND ORS. | 07-03-2022 | 2 years 7 months 21 days | 20-12-2024 | Misc./ Appearance | |
| 251 | CBI/29/2022 | CBI Vs M/S GAGAN PULSES PVT. LTD. AND ORS. | 11-03-2022 | 2 years 7 months 17 days | 16-11-2024 | Misc./ Appearance | |
| 252 | Cases/4/2022 | DIRECTORATE OF ENFORCEMENT Vs PANKAJ JAI | 06-04-2022 | 2 years 6 months 22 days | 04-01-2025 | Misc./ Appearance | |
| 253 | CT_Cases/5/2022 | DIRECTORATE OF ENFORCEMENT Vs SUSHIL KU | 06-04-2022 | 2 years 6 months 22 days | 17-02-2025 | Misc. cases | |
| 254 | CBI/36/2022 | CBI Vs M/S IMPEX CRAFTS AND FAIAZ AHMAD | 28-06-2022 | 2 years 4 months | 30-01-2025 | Prosecution Evidence | |
| 255 | CBI/40/2022 | CBI Vs M/S. GINNI GOLD PVT. LTD. AND ORS | 03-08-2022 | 2 years 2 months 25 days | 20-11-2024 | Misc. cases | |

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| 256 | CBI/43/2022 | CBI Vs AFUNWA @ ILEKA SAMUEL | 27-08-2022 | 2 years 2 months 1 day | 04-11-2024 | Prosecution Evidence |
| 257 | CC/2/2022 | CBI Vs RAMBHU KUMAR RAJ | 19-09-2022 | 2 years 1 month 9 days | 06-11-2024 | Misc./ Arguments |
| 258 | CBI/51/2022 | CBI Vs PRENA JAIN | 10-10-2022 | 2 years 18 days | 04-01-2025 | Misc./ Appearance |
| 259 | CBI/50/2022 | CBI Vs MANGALJIT SINGH AND ORS. | 15-10-2022 | 2 years 13 days | 25-01-2025 | Prosecution Evidence |
| 260 | CBI/55/2022 | CBI Vs VIJAY | 23-11-2022 | 1 year 11 months 5 days | 27-11-2024 | Charge |
| 261 | CBI/59/2022 | CBI Vs ASHWANI KUMAR | 19-12-2022 | 1 year 10 months 9 days | 20-12-2024 | Misc./ Appearance |
| 262 | CBI/60/2022 | CBI Vs ARTI LAMBA | 19-12-2022 | 1 year 10 months 9 days | 20-12-2024 | Charge |
| 263 | CBI/61/2022 | CBI Vs HARISH CHANDER LAMBA | 19-12-2022 | 1 year 10 months 9 days | 20-12-2024 | Charge |
| 264 | CBI/65/2022 | CBI Vs SHIV KUMAR ALLE MARIYAPPA | 24-12-2022 | 1 year 10 months 4 days | 15-01-2025 | Misc./ Appearance |
| 265 | CBI/6/2023 | CBI Vs VIJAY PANDEY | 04-01-2023 | 1 year 9 months 24 days | 21-11-2024 | Misc./ Appearance |
| 266 | CBI/7/2023 | CBI Vs VANDANA CHOUDHARY | 04-01-2023 | 1 year 9 months 24 days | 14-11-2024 | Misc. cases |
| 267 | CBI/11/2023 | CBI Vs SHIKHA PAHUJA AND ORS. | 09-01-2023 | 1 year 9 months 19 days | 20-12-2024 | Misc./ Appearance |
| 268 | CBI/13/2023 | CBI Vs MOHAMMED SHAHRUF | 16-01-2023 | 1 year 9 months 12 days | 29-11-2024 | Misc./ Appearance |
| 269 | CBI/14/2023 | CBI Vs RAHUL KUMAR | 23-01-2023 | 1 year 9 months 5 days | 19-12-2024 | Misc. cases |
| 270 | CBI/18/2023 | CBI Vs SURESH KUMAR GUPTA | 02-02-2023 | 1 year 8 months 26 days | 14-01-2025 | Misc./ Appearance |
| 271 | CBI/19/2023 | CBI Vs RAJESH KUMAR GUPTA | 02-02-2023 | 1 year 8 months 26 days | 14-01-2025 | Misc./ Appearance |
| 272 | CBI/20/2023 | CBI Vs M/S GOVARDHAN INDUSTRIES PVT. LTD. | 02-02-2023 | 1 year 8 months 26 days | 14-01-2025 | Misc./ Appearance |
| 273 | CBI/22/2023 | CBI Vs SANJAY SINGHAL | 10-02-2023 | 1 year 8 months 18 days | 10-12-2024 | Misc./ Arguments |
| 274 | CBI/28/2023 | CBI Vs M/S ADVANCE SURFACTANTS INDIA LIMITED | 20-03-2023 | 1 year 7 months 8 days | 27-01-2025 | Misc./ Appearance |
| 275 | CBI/29/2023 | CBI Vs M/S KWALITY LTD AND ORS | 22-03-2023 | 1 year 7 months 6 days | 29-10-2024 | Misc. cases |
| 276 | CBI/40/2023 | CBI Vs M/S ARISE INDIA LIMITED AND ORS. | 26-04-2023 | 1 year 6 months 2 days | 11-12-2024 | Misc./ Appearance |
| 277 | CBI/41/2023 | CBI Vs M/S SAYA AUTOMOBILES LTD. | 27-04-2023 | 1 year 6 months 1 day | 13-12-2024 | Misc./ Appearance |
| 278 | CBI/42/2023 | CBI Vs DEEPAK TALWAR AND OTHERS | 03-05-2023 | 1 year 5 months 25 days | 30-11-2024 | Misc./ Appearance |
| 279 | CBI/43/2023 | CBI Vs RAJESH KUMAR LUTHRA | 12-05-2023 | 1 year 5 months 16 days | 29-01-2025 | Misc./ Appearance |
| 280 | CBI/44/2023 | CBI Vs AJAY SHARMA @ AJAY KUMAR SHARMA @ | 15-05-2023 | 1 year 5 months 13 days | 17-01-2025 | Misc./ Appearance |
| 281 | CR Cases/5/2023 | STATE Vs ASHOK KUMAR | 09-06-2023 | 1 year 4 months 19 days | 16-01-2025 | Misc./ Appearance |
| 282 | CBI/45/2023 | CBI Vs RENINGSTON SALES | 03-07-2023 | 1 year 3 months 25 days | 24-12-2024 | Misc./ Appearance |
| 283 | CLOR/6/2023 | CBI Vs CLOSURE REPORT (Ajaz Ali Khan Moham | 05-07-2023 | 1 year 3 months 23 days | 18-11-2024 | Misc./ Appearance |
| 284 | CBI/46/2023 | CBI Vs M/S. IND BARATH POWER MADRAS LTD. | 13-07-2023 | 1 year 3 months 15 days | 18-01-2025 | Misc./ Appearance |
| 285 | CBI/47/2023 | CBI Vs M/S UNITECH LTD. | 13-07-2023 | 1 year 3 months 15 days | 25-01-2025 | Misc./ Appearance |
| 286 | CBI/48/2023 | CBI Vs RAJAN KUMAR @ ASHU CHAUHAN etc(4) | 17-07-2023 | 1 year 3 months 11 days | 29-10-2024 | Misc./ Arguments |
| 287 | CBI/49/2023 | CBI Vs PAWAN KUMAR PANDIA | 18-07-2023 | 1 year 3 months 10 days | 04-11-2024 | Misc. cases |
| 288 | CBI/51/2023 | CBI Vs M/S SRS FINANCE LIMITED AND ORS. | 07-08-2023 | 1 year 2 months 21 days | 17-12-2024 | Misc./ Appearance |
| 289 | CBI/52/2023 | CBI Vs VINAY AGGARWAL AND ANR. | 09-08-2023 | 1 year 2 months 19 days | 08-01-2025 | Misc./ Appearance |
| 290 | CBI/54/2023 | CBI Vs RAVINDER ALIAS BITTOO AND ORS. | 14-08-2023 | 1 year 2 months 14 days | 22-11-2024 | Charge |
| 291 | CBI/55/2023 | CBI Vs RITU AND ORS. | 14-08-2023 | 1 year 2 months 14 days | 22-11-2024 | Misc./ Appearance |
| 292 | CBI/56/2023 | CBI Vs M/S SHAW AND BROTHERS | 17-08-2023 | 1 year 2 months 11 days | 08-01-2025 | Prosecution Evidence |
| 293 | CBI/57/2023 | CBI Vs M/S SHAW AND BROTHERS | 17-08-2023 | 1 year 2 months 11 days | 08-01-2025 | Misc. cases |
| 294 | CBI/59/2023 | CBI Vs M/S SONEAR INDUSTRIES LTD. AND ORS | 31-08-2023 | 1 year 1 month 28 days | 29-11-2024 | Misc./ Appearance |
| 295 | CBI/61/2023 | CBI Vs M/S SRS FINANCE LIMITED And Ors. | 16-09-2023 | 1 year 1 month 12 days | 24-01-2025 | Misc./ Appearance |
| 296 | CBI/62/2023 | CBI Vs SANKET BHADRESHBHAJI MODI @SANKE | 16-09-2023 | 1 year 1 month 12 days | 04-12-2024 | Misc. cases |
| 297 | CLOR/8/2023 | CBI Vs CLOSURE REPORT | 20-09-2023 | 1 year 1 month 8 days | 21-12-2024 | Misc./ Appearance |
| 298 | CBI/63/2023 | CBI Vs M/S CONROS STEEL PVT. LTD. AND ORS. | 21-09-2023 | 1 year 1 month 7 days | 24-01-2025 | Misc./ Appearance |
| 299 | CBI/64/2023 | CBI Vs HIMANSHU @ RINKU ASIJA AND ORS. | 25-09-2023 | 1 year 1 month 3 days | 07-12-2024 | Misc./ Appearance |
| 300 | CBI/65/2023 | CBI Vs RAJNISH GUPTA AND ANR. | 27-09-2023 | 1 year 1 month 1 day | 12-12-2024 | Misc. cases |
| 301 | CC/1/2023 | CBI Vs M/S. SHRI SIDHDATA ISPAT PVT LTD AND | 12-10-2023 | 1 year 16 days | 14-01-2025 | Misc./ Appearance |
| 302 | CBI/66/2023 | CBI Vs M/S S R PASHMINA PVT LTD AND OTHERS | 12-10-2023 | 1 year 16 days | 20-11-2024 | Prosecution Evidence |
| 303 | CBI/69/2023 | CBI Vs M/S ALI SHAH | 16-10-2023 | 1 year 12 days | 09-12-2024 | Misc./ Appearance |
| 304 | CBI/70/2023 | CBI Vs AMAR CHAND GUPTA AND ORS. | 16-10-2023 | 1 year 12 days | 05-12-2024 | Misc./ Appearance |
| 305 | CBI/71/2023 | CBI Vs OMKAR MAL AGGARWAL | 26-10-2023 | 1 year 2 days | 22-01-2025 | Misc./ Appearance |
| 306 | CBI/72/2023 | CBI Vs M/s BALAJI ELECTRICALS AND HARDWA | 02-11-2023 | 11 months 26 days | 29-11-2024 | Misc./ Appearance |
| 307 | CBI/73/2023 | CBI Vs M/S SHRI BALAJI ELECTRICALS AND ORS | 02-11-2023 | 11 months 26 days | 29-11-2024 | Misc./ Appearance |

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| 360 | CBI/64/2024 | CBI Vs M/S ALPINE REALTECH PVT. LTD. AND ORS | 03-05-2024 | 5 months 25 days | 05-12-2024 | Misc./ Appearance | |
| 361 | CBI/65/2024 | CBI Vs SANJAY KUMAR AND ORS | 20-05-2024 | 5 months 8 days | 12-11-2024 | Charge | |
| 362 | CBI/66/2024 | CBI Vs M/S. SHREE RAJMAHAL JEWELLERS PVT LTD | 20-05-2024 | 5 months 8 days | 17-12-2024 | Misc./ Appearance | |
| 363 | CBI/67/2024 | CBI Vs M/S APPLE NATURAL RESOURCES PVT. LTD | 24-05-2024 | 5 months 4 days | 20-11-2024 | Misc./ Appearance | |
| 364 | CBI/68/2024 | CBI Vs ANURAJ NAGPAL AND ORS. | 27-05-2024 | 5 months 1 day | 30-01-2025 | Misc./ Appearance | |
| 365 | CBI/70/2024 | CBI Vs M/S SUNAR DIAMONDS PVT. LTD. AND ORS | 06-06-2024 | 4 months 22 days | 07-01-2025 | Misc./ Appearance | |
| 366 | CBI/71/2024 | CBI Vs JANMEJAY SINGH AND ORS. | 15-06-2024 | 4 months 13 days | 15-01-2025 | Charge | |
| 367 | MISC CRL/29/2024 | M/S TECHROGER Vs CBI | 20-06-2024 | 4 months 8 days | 06-11-2024 | Misc./ Arguments | |
| 368 | CBI/72/2024 | CBI Vs UNTRACED | 26-06-2024 | 4 months 2 days | 28-01-2025 | Misc./ Appearance | |
| 369 | CBI/74/2024 | CBI Vs LOVENEET SINGH AND ORS. | 04-07-2024 | 3 months 24 days | 18-12-2024 | Misc./ Appearance | |
| 370 | CBI/75/2024 | CBI Vs M/S RADIKAL FOODS PVT. LTD. AND ORS | 06-07-2024 | 3 months 22 days | 24-12-2024 | Misc./ Appearance | |
| 371 | CBI/76/2024 | CBI Vs M/S MEGHAAARIKA IMPEX PRIVATE LTD. | 08-07-2024 | 3 months 20 days | 25-11-2024 | Misc./ Appearance | |
| 372 | CBI/82/2024 | CBI Vs SUMEET KUMAR | 03-08-2024 | 2 months 25 days | 18-01-2025 | Misc./ Appearance | |
| 373 | MISC CRL/62/2024 | CBI Vs ABHISHEK GUPTA | 09-09-2024 | 1 month 19 days | 29-10-2024 | Misc. Arguments | |
| 374 | CBI/86/2024 | CBI Vs M/S JMD OILS PVT LTD and ors. | 18-09-2024 | 1 month 10 days | 15-01-2025 | Misc./ Appearance | |
| 375 | CBI/88/2024 | CBI Vs M/S. ALLIED STRIPES LTD. AND ORS | 25-09-2024 | 1 month 3 days | 13-01-2025 | Misc./ Appearance | |
| 376 | MISC CRL/72/2024 | CBI Vs ABHISHEK GUPTA | 27-09-2024 | 1 month 1 day | 30-11-2024 | Misc./ Arguments | |
| 377 | MISC CRL/73/2024 | CBI Vs DESHPAL | 27-09-2024 | 1 month 1 day | 30-11-2024 | Misc./ Arguments | |
| 378 | CBI/89/2024 | CBI Vs ABHISHEK GUPTA | 30-09-2024 | 28 days | 29-10-2024 | Misc. cases | |
| 379 | CBI/90/2024 | CBI Vs M/S. GARGS WELDMESH PVT. LTD. | 30-09-2024 | 28 days | 17-12-2024 | Misc. cases | |
| 380 | CLOR/4/2024 | CBI Vs CLOSURE REPORT | 04-10-2024 | 24 days | 27-11-2024 | Misc. cases | |
| 381 | MISC CRL/76/2024 | CBI Vs MIKHAIL SHARGIN | 04-10-2024 | 24 days | 08-11-2024 | Misc./ Arguments | |
| 382 | MISC CRL/77/2024 | CBI Vs MIKHAIL SHARGIN | 04-10-2024 | 24 days | 08-11-2024 | Misc./ Arguments | |
| 383 | CBI/91/2024 | CBI Vs SURYA VINAYAK INDUSTRIES LTD. | 04-10-2024 | 24 days | 29-11-2024 | Misc. cases | |
| 384 | CBI/92/2024 | CBI Vs VIKAS BISHNOI AND ORS. | 07-10-2024 | 21 days | 16-11-2024 | Misc. cases | |
| 385 | CBI/93/2024 | CBI Vs BHAGWAN SINGH AND ORS. | 07-10-2024 | 21 days | 16-11-2024 | Misc. cases | |
| 386 | CBI/94/2024 | CBI Vs M/S NARMADA CEREAL PVT. LTD. AND ORS | 09-10-2024 | 19 days | 05-11-2024 | Misc./ Appearance | |
| 387 | CBI/95/2024 | CBI Vs KUNAL RAMCHANDANI AND ORS. | 15-10-2024 | 13 days | 12-12-2024 | Misc./ Appearance | |
| 388 | CBI/96/2024 | CBI Vs M/S GLOBAL PAPER RESOURCES | 15-10-2024 | 13 days | 13-12-2024 | Misc. cases | |
| 389 | MISC CRL/83/2024 | CBI Vs DR. P C RAYULU AND ORS. | 16-10-2024 | 12 days | 05-11-2024 | Misc./ Appearance | |
| 390 | MISC CRL/84/2024 | CBI Vs MORESHWAR G JUNGHARE | 16-10-2024 | 12 days | 05-11-2024 | Misc./ Appearance | |
| 391 | MISC CRL/85/2024 | CBI Vs DARSHAN NAD ORS. | 16-10-2024 | 12 days | 05-11-2024 | Misc./ Appearance | |
| 392 | MISC CRL/87/2024 | CBI Vs VIKASH GODARA (RELEASE OF JAMATAL | 18-10-2024 | 10 days | 04-11-2024 | Misc./ Arguments | |
| 393 | MISC CRL/88/2024 | SAMUNDER SINGH Vs CBI | 21-10-2024 | 7 days | 08-11-2024 | Misc./ Arguments | |
| 394 | CBI/97/2024 | CBI Vs MANJOOR ALAM @ GUDDU ALI @ GUDDU | 26-10-2024 | 2 days | 28-10-2024 | Misc. cases | |